



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,26th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
1	WA/341/2018	MOKSHADA SHARMA KATAKI Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS	MR. K SARMA MR D DAS MR. M BARUAH	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA
2	WA/26/2020	SARBESWARI KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR K BHUYAN MR. M DEKA MRS M BARMAN MR N ISLAM	GA, ASSAM MRS. K DEKA (r-6) MRS. K DEKA (r-6) MR. S P CHITTAWAT, (R-6) SC, IWT
3	Review.Pet./78/2021 WITH LCR, WP(C)/3858/2020 (D/O)	MUSLEMUDDIN @ MUSLIM SHEIKH Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
MOTION				
4	PIL/60/2022	JUSTICE (RETD.) MR. BASU DEO AGARWAL Versus THE UNION OF INDIA AND 4 ORS.	MR D DEKA MR N J KUMAR	GA, ASSAM ASSTT.S.G.I.
5	WP(C)/5987/2022	SUPRIYA NATH Versus THE STATE OF ASSAM AND 2 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU ASSTT.S.G.I.
6	WP(C)/5988/2022 FIXED	PRADIP KUMAR Versus THE UNION OF INDIA AND 4 ORS.	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS N NEWME	ASSTT.S.G.I.
7	WP(C)/6380/2022	KAMINI RABHA AND 69 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K BARMAN MR H ALI MR. M MALAKAR MS B DAS MR. R KONWAR	SC, ELEM. EDU GA, ASSAM
ADMISSION				
8	WP(C)/8878/2019 FIXED	UNION OF INDIA AND 3 ORS. Versus BIJAY SINGH AND 12 ORS.	MR. S C KEYAL ASSTT.S.G.I.	MR. A AHMED MS. D GOSWAMI MS. A THEYO
9	WITH WP(C)/8935/2019	UNION OF INDIA AND 3 ORS. Versus HONCHAI KONYAK AND 7 ORS.	MR. S C KEYAL ASSTT.S.G.I.	MR. A AHMED (R1-R5) MS. D GOSWAMI (R1-R5) MS. A THEYO (R1-R5)

10	W.P.(CrI.)/14/2021 FIXED	RISHA HANDIQUE GOHAIN AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MS B BORA MR J DAS	MR. S BORTHAKUR GA, ASSAM MR. S S ROY(R-5 TO 8)
	WITH			
11	W.P.(CrI.)/7/2021	FARIDA KHATUN AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR J DAS	MR. S BORTHAKUR GA, ASSAM MR. S S ROY (R-5 TO 8)
12	WA/100/2022	MANDIRA DEBNATH Versus THE STATE OF ASSAM 4 ORS.	MR.A K RAY MR.I GOGOI MISS T DAS	SC, K A A C SC, HEALTH
13	WA/102/2022 FIXED	UNION OF INDIA AND ANR Versus M/S PAN PARAG INDIA LTD.	MR B SARMAH MR. S BARMAN	DR. A SARAF MR. S C KEYAL MR. S K KEJRIWAL MS. S KEJRIWAL
	WITH I.A.(Civil)/1607/2020 in WA/102/2022	UNION OF INDIA AND ANR Versus M/S PAN PARAG INDIA LTD.	MR. B SARMAH	MR. S K KEJRIWAL
	WITH			
14	C.Ex.App./1/2022	COMMISSIONER OF CGST AND CX Versus M/S BETJAN TEA ESTATE	MR. S C KEYAL MISS P DAS	MR A B DEY MR. S SUTRADHAR
	WITH I.A.(Civil)/691/2022 in C.Ex.App./1/2022	COMMISSIONER OF CGST AND CX Versus M/S BETJAN TEA ESTATE	MR. S C KEYAL MISS P DAS	
15	WA/249/2022 FIXED	TARANI KANTA RAY AND 10 ORS. Versus THE STATE OF ASSAM AND 7 ORS. F	MR. M ISLAM H M ALI	GA, ASSAM SC, AG SC, FOREST SC, FINANCE SC, BTC
16	WA/251/2022 FIXED	JAYANTA KUMAR KONWAR Versus THE STATE OF ASSAM AND 4 ORS.	MR R S CHAUHAN MR A SHARMA	SC, ELEM. EDU SC, SSA
17	WA/302/2022 FIXED	SHREEMOYE BORDOLOI AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS. E	MR. M K CHOUDHURY MR. M DUTTA MR D MAHANTA MR K M BORA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
	WITH I.A.(Civil)/2892/2022 in WA/302/2022	SHREEMOYE BORDOLOI AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. M K CHOUDHURY MR. M DUTTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
MATTERS REGARDING PROVINCIALIZATION				
18	WP(C)/4468/2018 FIXED (GROUP - E)	MANAGING COMMITTEE OF SONAKHULI KERAMOTIA PRE SENIOR MADRASSA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN	SC, SEC. EDU.
	WITH			
19	WP(C)/6095/2018	SWARUPANANDA MISSION SANSKRIT VIDYAPITH AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, SEC. EDU.
	WITH			
20	WP(C)/6096/2018	MADHUKUCHI ANCHALIK ADARSHA SANSKRIT VIDYAPEETH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MR. K H CHOUDHURY	SC, SEC. EDU. MR. N J KHATANIAR (SC, HIGHER EDUCATION)

21	WITH WP(C)/6134/2018	LAKHAITARA ANCHALIK SANSKRIT VIDYALAYA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, SEC. EDU. MR. N J KHATANAR (SC, HIGHER EDUCATION)
22	WITH WP(C)/6182/2018	BILLESWAR SANGSKRIT VIDYAPITH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, SEC. EDU. SC, SEC. EDU.
23	WP(C)/1816/2019 FIXED (GROUP - G)	NEWLY PROVINCIALISED ELEMENTARY (L.P. AND U.P.) TEACHERS ASSOCIATION, ASSAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM MS. K DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
24	WITH WP(C)/9213/2019	DHARMA NARAYAN NATH AND 44 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS N NATH MR. M DUTTA MR M C KAKOTI	SC, SEC. EDU. GA, ASSAM SC, FINANCE
25	WP(C)/163/2020 FIXED (GROUP - A)	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, BTC
26	WITH WP(C)/7955/2017	DWARKA M.E. SCHOOL and 42 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
27	WITH WP(C)/141/2018	SUNAICHERRA TEA GARDEN M.E. SCHOOL Versus THE STATE OF ASSAM	MR. M KHAN MRS. K DEVI MR. U K NAIR J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
28	WITH WP(C)/673/2018	SONAULLAH M.E. SCHOOL AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.
29	WITH WP(C)/3481/2018	AJIT BORAH AND 47 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
30	WITH WP(C)/3725/2018	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, SSA SC, BTC
31	WITH WP(C)/5351/2018	SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
32	WITH WP(C)/5732/2018	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. K GOGOI MR. J ABBAS	SC, SEC. EDU.
	WITH I.A.(Civil)/1271/2022 in WP(C)/5732/2018	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR	SC, SEC. EDU.

33	WITH WP(C)/6015/2018	MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
34	WITH WP(C)/6192/2018	DAKSHINGAON HIGH SCHOOL AND 75 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
35	WITH WP(C)/6210/2018	SE DI-MELO HIGH SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
36	WITH WP(C)/6595/2018	BIJIT SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	SC, SEC. EDU. MR. T C CHUTIA SC, SEBA
37	WITH WP(C)/6756/2018	HARESWAR NARAYAN KONWAR AND 180 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, SSA SC, BTC
38	WITH WP(C)/3058/2019	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA
39	WITH WP(C)/3297/2019	ALAM ALI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO
40	WITH WP(C)/6548/2019	NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN G UDDIN MR H I CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSAM
41	WITH WP(C)/1307/2020	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
42	WITH WP(C)/5176/2020	ABBAS ALI MUKTAB SCHOOL AND 11 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA	SC, EDU SC, SSAM
43	WITH WP(C)/5504/2020	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	SC, SEC. EDU. GA, ASSAM SC, SEBA
44	WITH WP(C)/759/2021	SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU. GA, ASSAM SC, FINANCE
45	WITH WP(C)/6278/2021	HARENDRA KALITA AND 15 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MR. M KALITA MR. J HATIMURIA	SC, SEC. EDU. GA, ASSAM SC, FINANCE

46	WITH WP(C)/4854/2022	NETTYANAND GOGAI AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, SSA
47	WP(C)/5040/2021 FIXED (GROUP - C)	DWIPEN KUMAR SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
48	WP(C)/1406/2022 FIXED (GROUP - B)	DIPAK KUMAR DAS AND 34 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
49	WITH WP(C)/536/2021	ALAUDDIN AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MD H R AHMED MD A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
50	WITH WP(C)/3162/2021	MD. ANOWARUL ISLAM AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, FINANCE
51	WITH WP(C)/3662/2021	UNUS HUSSAIN AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM	SC, ELEM. EDU GA, ASSAM SC, SSA
52	WITH WP(C)/5416/2021	FULERA AHMEDA AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE
53	WITH WP(C)/5593/2021	SULTAN MAMUD AND 19 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR J ISLAM	SC, ELEM. EDU GA, ASSAM MR. D A KAIYUM SC, FINANCE
54	WITH WP(C)/5810/2021	PHUKAN LAL BAISHYA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. W RAHMAN	SC, ELEM. EDU SC, FINANCE
55	WITH WP(C)/5912/2021	MUKHESWAR REGON AND 8 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
56	WITH WP(C)/5918/2021	RANJAN RAJKHOWA AND 54 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
57	WITH WP(C)/5952/2021	RAJIB CH BHUYAN AND 53 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
58	WITH WP(C)/5955/2021	RANJIT BORUAH AND 95 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
59	WITH WP(C)/117/2022	NAREN CHANDRA PEGU AND 105 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R B SAH MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
60	WITH WP(C)/688/2022	RANJIT DADHARA AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
61	WITH WP(C)/909/2022	ROHINI KUMAR NATH AND 99 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S SAHU MS. M A TANSU	SC, ELEM. EDU GA, ASSAM SC, FINANCE

62	WITH WP(C)/1085/2022	THAGI RAM NATH AND 169 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	SC, ELEM. EDU GA, ASSAM
63	WITH WP(C)/1396/2022	MD. RUSMAT ALI AND 21 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
64	WITH WP(C)/1402/2022	SMTI. PADUMI DEKA AND 23 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
65	WITH WP(C)/3544/2022	SMTI. MANJU SAIKIA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B K GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
66	WITH WP(C)/3774/2022	PURNIMA GOGOI AND 67 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
67	WP(C)/2445/2022 FIXED (GROUP - F)	BABUL DAS AND 57 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
68	WITH WP(C)/94/2022	JUGAL KUMAR SARMA AND 211 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MISS. R R KAKATI MR. S U AHMED N GAUTAM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
69	WP(C)/2446/2022 FIXED (GROUP - D)	RITU SALOI KALITA AND 88 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
70	WITH WP(C)/6736/2018	DHARMESWAR BORO AND 129 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA SC, BTC
71	WITH WP(C)/8148/2018	NUR ISLAM AND 51 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
72	WITH WP(C)/2729/2019	MOHOR ALI SHEIKH AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MS. R BARUAH MRS. K DEVI MR. U K NAIR	SC, SEC. EDU. SC, FINANCE
73	WITH WP(C)/3110/2019	JAYNAL ABDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
74	WITH WP(C)/7955/2019	SUBRATA KUMAR RAY AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
75	WITH WP(C)/8497/2019	NILA KANTA BAGLARY AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	SC, SEC. EDU. GA, ASSAM SC, FINANCE
76	WITH WP(C)/9157/2019	MANJUWARA KHANAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM GA, ASSAM SC, FINANCE

77	WITH WP(C)/175/2020	SAIF UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
78	WITH WP(C)/1287/2020	ABDUS SATTER ALI AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
79	WITH WP(C)/6311/2021	ROWSHANARA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MS. K JAIN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
80	WITH WP(C)/6409/2021	NARAYAN KALITA AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MS U SHARMA MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
81	WITH WP(C)/6616/2021	PANKAJ MAHANTA AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P J BARMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
82	WITH WP(C)/6945/2021	HIMANSHU PATHAK AND 14 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM SC, FINANCE SC, EDU
83	WITH WP(C)/6973/2021	ABU TAHER SIDDIQUE AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA	SC, EDU
84	WITH WP(C)/6989/2021	MADHABI RANI DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU.
85	WITH WP(C)/79/2022	GIRIJA NANDA LAHKAR AND 143 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MR. S U AHMED MS A BEGUM N GAUTAM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
86	WITH WP(C)/1959/2022	BHUBANESWAR LAHKAR AND 28 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
87	WITH WP(C)/2225/2022	KUNTALA DEKA AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. SC, FINANCE
88	WITH WP(C)/2447/2022	MANJU TALUKDAR AND 101 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
89	WITH WP(C)/5594/2022	LUHITA DOLEY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, HIGHER EDU
ORDERS				
90	WP(C)/4425/2015 FIXED	RATANJIT NARZARY and 4 ORS, Versus THE STATE OF ASSAM and 7 ORS,	MR.T DEURI MR.B DAS MR. S BASUMATARY	GA, ASSAM(R1,2,3,6 & 7) MR.Y DOLOI(R-5) MR. S K MEDHI ASSTT.S.G.I.R4 and 5 SR. CGC

91	W.P.(Cri.)/2/2017 FIXED	JALAL UDDIN SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR.A ROSHID MR.M HUSSAIN MR.M ISLAM	GA, ASSAM(R1-6)
92	PIL(Suo Moto)/2/2018 FIXED	X-X-X Versus IN RE THE STATE OF ARUNACHAL PRADESH AND 3 ORS	MR S S DEY GHC	MR. S C KEYAL, ASSTT.S.G.I. (R-5) GA, AP
93	I.A.(Civil)/2064/2020 FIXED in WA/9099/2020 WITH WA/9099/2020 (Filing Number) WITH I.A.(Civil)/2065/2020	BHANUPROVA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS. BHANUPROVA SAIKIA Versus THE STATE OF ASSAM AND ORS. D BHANUPROVA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA MR. P MAHANTA MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU SC, HIGHER EDU
94	PIL(Suo Moto)/5/2021 FIXED	XXX Versus IN RE - STATE OF ARUNACHAL PRADESH AND 4 ORS	MR. U K NAIR, SR. ADV	MR N DUTTA, AG, AP MR. A CHANDRAN, ADDL. SR. GA, AP
95	PIL/14/2021 FIXED	PRABHAT RAY AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B J MUKHERJEE MR. S BISWAS MS R SAHA	GA, ASSAM MR. S K GOSWAMI (r-8) MR. M MORE (r-2,4) MR. N D SARMA (r-2,4) MR. R SHARMA (r-8) MR. P K SHARMA (r-2,4) SC, FOREST
96	PIL/15/2021 FIXED	NIPON DHOLUA Versus THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA	GA, ASSAM SC, G M D A SC, GMC
97	WA/68/2021 FIXED	THE STATE OF NAGALAND AND 2 ORS. Versus PIHOTO SEMA AND ANR	ADDL. SR. GA, NAGALAND	MS. Z ZHINOMI
98	Cont.Cas(C)/92/2021 FIXED	UTPALA KAUR CHOUDHURY Versus MRIDUL CHOUDHURY	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	MR. A CHAMUAH MR. S D ROY MR. B KONWAR MS D DUTTA
99	Mat.App./12/2022 FIXED, WITH LCR	NIJARA KALITA DEKA Versus DINESH KALITA	MS. N M DEKA	MR. M K SARMA MR G DAS B KRISHNA
100	PIL/37/2022 FIXED	ABDUL AZIZ MONDAL Versus THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER	GA, ASSAM MR B CHOUDHURY SC, EXCISE DEPTT.
101	PIL/44/2022 FIXED WITH I.A.(Civil)/2833/2022 in PIL/44/2022	MIZORAM CHAKMA STUDENTS UNION AND ANR Versus THE STATE OF MIZORAM AND ANR MIZORAM CHAKMA STUDENTS UNION AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY MS MITALI SHARMA MS. S CHAKRAVARTY	ADDL. A.G., MIZORAM GA, MIZORAM AG, MIZORAM
102	Cont.Cas(C)/38/2022 WITH	MS MONITA DEWAN CHAKMA AND ANR Versus ER. K ZODINGLIANA AND ANR	MS. S CHAKRAVARTY	
103	WP(C)/285/2022 WITH I.A.(Civil)/2508/2022 in WP(C)/285/2022	MS MONITA DEWAN CHAKMA AND ANR Versus THE STATE OF MIZORAM AND ANR MS MONITA DEWAN CHAKMA AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY MS. S CHAKRAVARTY	GA, MIZORAM AG, MIZORAM

104	WA/240/2022 BY SLIP	ASHIM MAJUMDAR Versus THE STATE OF ASSAM AND 3 ORS.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	SC, P AND R.D. GA, ASSAM
105	WA/247/2022 FIXED	BISWANATH CHARIALI MUNICIPAL BOARD Versus KHANDAN KUMAR DAS AND 2 ORS.	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM
	WITH I.A.(Civil)/2707/2022 in WA/247/2022	BISWANATH CHARIALI MUNICIPAL BOARD Versus KHANDAN KUMAR DAS AND 2 ORS	MR. P BORDOLOI	GA, ASSAM
106	WP(C)/989/2022 FIXED	RUMA SAHARIA AND 16 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR J PAYENG MS. C BARMAN	SC, SEC. EDU. SC, N C T E
	WITH			
107	WP(C)/6082/2021	DOLLY MAHANTA AND 23 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, N C T E
	WITH			
108	WP(C)/386/2022	BITTU BARMAN AND 16 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR J PAYENG	SC, SEC. EDU.
	WITH			
109	WP(C)/453/2022	BISHAL SHARMA AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
	WITH			
110	WP(C)/660/2022	JASMIN BASUMATARY AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. B ZAMAN	SC, SEC. EDU. SC, N C T E
	WITH			
111	I.A.(Civil)/2887/2022 in WA/10878/2022	SAHINUR BEGUM Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR. B U LASKAR	GA, ASSAM
	WITH WA/10878/2022 (Filing Number)	SAHINUR BEGUM Versus THE STATE OF ASSAM AND 5 ORS. A	MR. S BANIK	

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LEAVE NOTE OF ADVOCATES FOR 26/09/2022

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1)	MRS. N BARUAH
2)	MR. P SARMA
3)	MR S DASGUPTA
4)	MR S SARMA
5)	MR. A SARMA
6)	MR S BORGHAIN
7)	MR. D C C PHUKAN
8)	MR. U SARMA
9)	MS. M BORAH

01-08-2022	To	13-10-2022
17-08-2022	To	30-09-2022
22-08-2022	To	30-09-2022
02-09-2022	To	26-10-2022
21-09-2022	To	29-09-2022
16-09-2022	To	29-09-2022
20-09-2022	To	26-09-2022
23-09-2022	To	26-09-2022
23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,26th September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 2

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./238/2022	NAZMUL HOQUE @ NAJMUL HOQUE Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM
ORDERS				
2	Crl.A./348/2017 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	SHRI ROMESH BORAH @ BIJUPON Versus THE STATE OF ASSAM and ANR	MSB DEVI MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR.M RAHMAN MRS BORGHAIN MR.A AHMED MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	PP, ASSAM
3	Crl.L.P./27/2018 WITH LCR 4 FILES in Crl.A./712/2018 WITH Crl.A./712/2018 (Filing Number) WITH I.A.(Crl.)/183/2018	THE STATE OF ASSAM Versus SRI RAJIB DEWRI THE STATE OF ASSAM Versus RAJIB DEWRI THE STATE OF ASSAM Versus SRI RAJIB DEWRI	PP, ASSAM	
4	CRL.A(J)/65/2019 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	SIBU KARUWA Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/26/2020 WITH OFFICE NOTE, LCR 9 FILES, P.B.-2, B/O	CHANDAN BISWAS AND ANR. Versus THE STATE OF ASSAM	MR. P GOSWAMI, AMICUS CURIAE MR A SHARMA	PP, ASSAM
6	CRL.A(J)/58/2020 WITH OFFICE NOTE, LCR 5 FILES, P.B.-3	KULAI MURA @ KULEN Versus THE STATE OF ASSAM	MR H GUPTA, AMICUS CURIAE	PP, ASSAM
7	I.A.(Crl.)/133/2021 WITH LCR 4 FILES, P.B.-2, FIXED in Crl.A./65/2021	SHRI LOHIT KUMAR Versus THE STATE OF ASSAM AND 2 ORS	MR D BHATTACHARYA	PP, ASSAM

	WITH Crl.A./65/2021	SHRI LOHIT KUMAR Versus THE STATE OF ASSAM AND 2 ORS	MR D BHATTACHARYA	PP, ASSAM
8	CRL.A(J)/26/2022 WITH OFFICE NOTE, LCR 5 FILES	BAPAN DUTTA Versus THE STATE OF ASSAM	MR. P MAHANTA, AMICUS CURIAE	PP, ASSAM
9	CRL.A(J)/79/2022 WITH OFFICE NOTE, LCR 5 FILES	SUBUT SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR J DAS	PP, ASSAM
10	CRL.A(J)/80/2022 WITH OFFICE NOTE, LCR 5 FILES	JITU GOGOI @ SUKAN Versus THE STATE OF ASSAM	MR. U CHOUDHURY LEGAL AID COUNSEL	
11	Crl.A./175/2022 WITH OFFICE NOTE, LCR 4 FILES	RINKU HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. D BORA MR. N MAHAJAN MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(Crl.)/418/2022 in Crl.A./175/2022	RINKU HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. D BORA MR. N MAHAJAN	PP, ASSAM
12	I.A.(Crl.)/569/2022 in Crl.A./7387/2022	SAHJAHAN ALOM CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. D HUSSAIN MD E AHMED	PP, ASSAM
	WITH Crl.A./7387/2022 (Filing Number)	SAHJAHAN ALOM CHOUDHURY Versus THE STATE OF ASSAM AND ANR. F	MR. D HUSSAIN	
	WITH I.A.(Crl.)/7388/2022 (Filing Number)	SAHJAHAN ALOM CHOUDHURY Versus THE STATE OF ASSAM AND ANR. F	MR. D HUSSAIN	
13	I.A.(Crl.)/571/2022 in Crl.A./7608/2022	RAJIMUL HOQUE Versus THE STATE OF ASSAM AND ANR	MD. S ALOM MR. M S ALAM	PP, ASSAM
	WITH Crl.A./7608/2022 (Filing Number)	RAJIMUL HOQUE Versus THE STATE OF ASSAM AND ANR A	MR. M S ALAM	
	WITH I.A.(Crl.)/7609/2022 (Filing Number)	RAJIMUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. M S ALAM	PP, ASSAM
14	WP(C)/5964/2022 FIXED	K. SREEDHAR RAO Versus THE UNION OF INDIA AND 4 ORS.	MS. D SAIKIA MR D SAIKIA	SC, AG ASSTT.S.G.I. SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 26/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
8)	MR. U SARMA	23-09-2022	To	26-09-2022
9)	MS. M BORAH	23-09-2022	To	02-10-2022



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BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Arb.P./5/2020	M/S. C.C. CONSTRUCTION AND 5 ORS. Versus UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MRS. S ROY	MR G GOSWAMI SC, NF RLY
2	Arb.P./32/2020	NAYAK INFRASTRUCTURE PVT. LTD. Versus NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR. U K NAIR MR D SENAPATI MR R SINGHA MR S DAS MR H K SARMA MR. M SAHEWALLA	MR. B K DAS SC, RAILWAY
3	Arb.P./33/2020	NAYAK INFRASTRUCTURE PVT. LTD. Versus NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR. U K NAIR MR. U K NAIR MR D SENAPATI MR R SINGHA MR S DAS MR H K SARMA MR. M SAHEWALLA	DR. B N GOGOI SC, RAILWAY
4	Arb.P./34/2020	BEB-DDS-RKD (JV)-NAYAK (JV) Versus NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR H K SARMA MR. R SINGHA MR. M SAHEWALLA	MS G SARMAH SC, RAILWAY
5	Arb.P./38/2020	NAYAK INFRASTRUCTURE PVT. LTD. Versus NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR. U K NAIR MR D SENAPATI MR R SINGHA MR R SINGHA MR S DAS MR H K SARMA MR. M SAHEWALLA	MR. J P MORE SC, RAILWAY
6	Arb.P./40/2020	NAYAK INFRASTRUCTURE PVT LTD Versus NORTH EAST FRONTIER RAILWAY (CONS ORGANISATION) AND ANR	MR G N SAHEWALLA MR. U K NAIR MR D SENAPATI MR R SINGHA MR R SINGHA MR H K SARMA MR. M SAHEWALLA	MR. U K NAIR MR S DAS MS G SARMAH (R-2) SC, RAILWAY

7	Arb.P./32/2021	M/S EASTERN CARGO MOVERS AND ANR. Versus RAJ KUMAR MISHRA AND 3 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR Z MUKIT (R-1 TO 3) MR. H. BURAGOHAİN (R-4) MS. J TAMULI (R-1 TO 3) MS A DEVI (R-4) MS. H BORAH (R-4)
8	Arb.P./35/2021 FIXED	M/S S D CONSTRUCTION Versus THE UNION OF INDIA AND 3 ORS	MR. M BISWAS MR S DAS MR K DEKA MS M DAS	ASSTT.S.G.I.
9	Arb.P./3/2022 FIXED	M/S SOHUM SHOPPE PVT LTD Versus UNITED INDIA INSURANCE CO LTD AND 2 ORS	MR G N SAHEWALLA MR D SENAPATI MS. S KATAKEY MR M SAHEWALLA MS. S. TODI	MR. B J GHOSH MR. R GOSWAMI MS. P BORTHAKUR

ORDERS

10	Review.Pet./151/2022 WP(C)/1406/2019(D/O)	THE STATE OF ASSAM Versus AMZAD ALI AHMED AND 4 ORS.	SC, PWD ROAD MR. D NATH	MR D N BHATTACHARYYA
11	I.A.(Civil)/711/2022 FIXED, WITH Arb.P./13/2019 (D/O) in Arb.P./13/2019	DAVENDER KUMAR JAIN Versus RAVINDER KUMAR JAIN AND ANR. E	MD K RAHMAN	MR G N SAHEWALLA (R-2) MR. S SAHU (R-2) MR M SAHEWALLA (R-2)

HEARING

12	WP(C)/763/2018 PART-HEARD	MAHESH HAZARIKA Versus THE GAUHATI HIGH COURT AND 3 ORS.	MR. N BORAH MR. H MAZUMDER	MR. Y DOLOI (SC, TRANSPORT DEPTT.) MR. U K NAIR (SC, GHC) MR. A DHAR (R-3) MD. F FARIDI (R-3)
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LEAVE NOTE OF ADVOCATES FOR 26/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
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8)	MR. U SARMA	23-09-2022	To	26-09-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Cont.Cas(C)/459/2021 B/O	SUNAYNA BANSAL Versus BRAHMA PRAKASH BANSAL	MS. G BORAH	
2	I.A.(Civil)/2827/2022 in WP(C)/628/2022	PAKARIDOBHA MATSHYAJIBI SAMABAY SAMITY LTD Versus THE STATE OF ASSAM AND 3 ORS	MR P BHARDWAJ	GA, ASSAM
	WITH WP(C)/628/2022	PAKARIDOBHA MATSHYAJIBI SAMABAY SAMITY LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM
MOTION				
3	WP(C)/4633/2022	M/S INDIRA ENTERPRISE Versus THE STATE OF ASSAM AND 2 ORS	MR. B K GOGOI MS RIMPI DUTTA	SC, HEALTH
4	WP(C)/5303/2022	SMT. KALPANA DEKA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM MS G DEKA (SC,ASLSA)
5	WP(C)/5401/2022	M/S ASSAM FORT Versus THE STATE OF ASSAM AND 3 ORS.	MR. A SARMA MR. A D CHOUDHURY	SC. AGRICULTURE
6	WP(C)/5410/2022	GOHIN DAS Versus THE STATE OF ASSAM AND 7 ORS	MR G N SAHEWALLA MRS. S S BAWARI MR. A CHETIA MS. S. TODI MR H K SARMA	SC, P AND R.D. GA, ASSAM
7	WP(C)/5546/2022	BUDHESWAR BHARALI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. P K MUNIR MR. A GAYAN	GA, ASSAM SC, DEORI AUTONOMOUS COUNCIL SC, WPT AND BC SC, S E C
8	WP(C)/5828/2022	MAUSUMI SAHA Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MRS. S P NAIR MR. A BORO MS. D MAHANTA MS N NEWME	GA, ASSAM SC, BTC
9	WP(C)/5901/2022 FIXED	RAKHEB DAIMARY Versus THE STATE OF ASSAM AND 6 ORS	MR. K SARMA MR. S BORUAH	SC, P AND R.D. GA, ASSAM SC, BTC

10	WP(C)/5966/2022 FIXED	MONIRAM RONGPI Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DEORI MR. D BARUAH MS. SOMILA	GA, ASSAM SC, REVENUE
11	WP(C)/5978/2022 FIXED	ARNAB RAJBONGSHI Versus THE STATE OF ASSAM AND 8 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS. D BRAHMA	SC, HIGHER EDU GA, ASSAM MRS. R DEVI (r-5 to 9) MR. S P CHOUDHURY ASSTT.S.G.I.
12	WP(C)/6114/2022 FIXED	DHARANI RAY Versus THE STATE OF ASSAM AND 5 ORS.	MR. R GOSWAMI MS S DAS MS. U BHATTACHARYYA	GA, ASSAM SC, EXCISE DEPTT.
13	WP(C)/6118/2022 FIXED	SULTAN ALI AHMED Versus THE STATE OF ASSAM AND 18 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM
14	WP(C)/6171/2022 FIXED	MOMTAJ BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR A DAS	SC, P AND R.D. GA, ASSAM
	WITH			
15	WP(C)/5906/2022	HAFIZ MOHAMMAD ZAMAL UDDIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K BARUAH MR A DAS	SC, P AND R.D. GA, ASSAM
	WITH			
16	WP(C)/5969/2022	MD. BODRUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K BARUAH MR A DAS	SC, P AND R.D. GA, ASSAM
	WITH			
17	WP(C)/6173/2022	REJIYA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR A DAS	SC, P AND R.D. GA, ASSAM
	WITH			
18	WP(C)/6186/2022	AYSHA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR A DAS	SC, P AND R.D. GA, ASSAM
	WITH			
19	WP(C)/6201/2022	AZIR UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR A DAS	SC, P AND R.D. GA, ASSAM
20	WP(C)/6310/2022 B/O	BROJENDRA CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM
21	WP(C)/6340/2022	HURMUZ ALI Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM
22	WP(C)/6342/2022	L. SUJATA DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MR. B DEKA MS P BARUAH MR. D DEKA	GA, ASSAM SC, APDCL
23	WP(C)/6347/2022 B/O	DHARANIDHAR MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	SC, P AND R.D.
24	WP(C)/6348/2022	PARAMA PATOWARY Versus THE UNION OF INDIA AND 6 ORS	MR N N UPADHYAYA MR. B B KAKATI E. YANTHAN	GA, ASSAM ASSTT.S.G.I. SC, REVENUE
25	WP(C)/6349/2022	JOHIRUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM
26	WP(C)/6354/2022	NAREN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K GOSWAMI MS. A TALUKDAR S BORA	GA, ASSAM SC, GMC
27	WP(C)/6360/2022	PAWAN KUMAR JALAN Versus THE STATE OF ASSAM AND 2 ORS.	MS M HAZARIKA MS. S NEWAR MR D KHAN	GA, ASSAM SC, REVENUE
28	WP(C)/6365/2022	JASIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 9 ORS	MR R SENSUA MR D BORAH M. A. OASIS	GA, ASSAM ASSTT.S.G.I.

29	WP(C)/6366/2022	DEBEN CHANDRA DAS @ DEBENDRA CH DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM SC, PWD SC, REVENUE
30	WP(C)/6375/2022	MOSTAFA HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS.	MR. A SARMA MR. K KALITA	SC, CO OP GA, ASSAM
31	WP(C)/6376/2022	SHAHIDA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR B SINHA MS R D KAKATI	GA, ASSAM
32	WP(C)/6377/2022	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM (CDA) AND 3 ORS Versus UNION OF INDIA AND 5 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	SC, GST GA, ASSAM
33	WP(C)/6379/2022	RAJIB MOHAN DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. S BORTHAKUR MR. J SAIKIA MS. S KAKATI	SC, A.H and V. DEPT.
34	WP(C)/6382/2022	SUJIT KR KHOOND Versus THE STATE OF ASSAM AND 8 ORS	MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM SC, FINANCE
35	WP(C)/6383/2022	IDRISH ALI AND 89 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD. S Z B AKLAS	GA, ASSAM SC, REVENUE
36	WP(C)/6385/2022	KIRAN BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR R SINGHA	SC, BTC
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
37	I.A.(Civil)/2849/2022 in WP(C)/3556/2022	M/S GLOBAL ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORA MS J RAJKUMARI	SC, P H E SC, FINANCE
	WITH WP(C)/3556/2022	M/S GLOBAL ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORA MS J RAJKUMARI	SC, P H E
38	I.A.(Civil)/2853/2022 in WP(C)/3551/2022	M/S EASTER ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORA MS J RAJKUMARI	SC, P H E SC, FINANCE
	WITH WP(C)/3551/2022	M/S EASTER ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORA MS J RAJKUMARI	SC, P H E
<u>ADMISSION</u>				
39	WP(C)/6224/2018 PART-HEARD	NAZMUL KHAN AND 21 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR D P SAHU MR. M DEWAN	MR. K N CHOUDHURY GA, ASSAM MR. N J GOGOI (R-3) MR. M DEWAN SC, GMC SC, A S A M B
	WITH I.A.(Civil)/1211/2020 in WP(C)/6224/2018	THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND ANR. Versus NAZMUL KHAN AND 21 ORS.	SC, GMC	MR. N N B CHOUDHURY
40	WP(C)/921/2018	BHABENDRA DAS @ TAPAN KR. DAS AND 6 ORS Versus THE STATE OF ASSAM AND 27 ORS	MR. M BHAGABATI MS G BORA	GA, ASSAM MR. M MAHANTA (R8, R9, R10, R11, R12, R13, R14, R15, R16, R17, R18, R19, R20, R26, R27) MR. LENTSO (R8, R9, R10, R11, R12, R13, R14, R15, R16, R17, R18, R19, R20, R26, R27) SC, REVENUE DEPARTMENT

41	WP(C)/445/2022	M/S M M CARBON PRODUCTS PVT LTD AND ANR Versus THE INDIAN OIL CORPORATION LTD AND 3 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR A ATREYA	MR. K N CHOUDHURY, SR. ADV. (R-4) MR D J DAS (R-4) MR. R J DAS (R-4) MR. N GAUTAM (R-4) SC, I O C
42	WP(C)/5053/2022 FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	MR. K GOGOI SC, PWD
ORDERS				
43	I.A.(Civil)/2919/2022 WP(C) 3906/2019(D/O) in WP(C)/3906/2019	SHYAMALI SINHA Versus THE STATE OF ASSAM AND ANR.	MS. M DAS	GA, ASSAM
44	WP(C)/5530/2022 FIXED	SUKHENDU PAUL Versus THE UNION OF INDIA AND 6 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	MR. C K S BARUAH SC, RAILWAY SC, SC, IRCTC

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LEAVE NOTE OF ADVOCATES FOR 26/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
7)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
8)	MR. U SARMA	23-09-2022	To	26-09-2022
9)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Monday,26th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/544/2022	HAROMOCHAN KALITA AND 35 ORS. Versus AKASH DEEP AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU	
2	WP(C)/3428/2022	JAYANTA DAS AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR R S CHAUHAN MR D SHARMA MR. M KALITA	GA, ASSAM SC, G U
3	WP(C)/5683/2022 FIXED	KUNTIL BHUYAN Versus THE UNION OF INDIA AND 4 ORS	MS. B CHOUDHURY MR. P. CHOUDHURY	ASSTT.S.G.I.
4	WP(C)/6011/2022	MAHBUB ALI AZAD Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. J ABBAS	SC, P AND R.D. GA, ASSAM
5	WP(C)/6120/2022	PADMESWAR DEKA AND 50 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A BHATTACHARYYA MR P S RAJA	SC, SOIL CONSERVATION DEPTT. SC, FINANCE
6	WP(C)/6126/2022	MOTI KANTA BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. M BISWAS MR B CHOUDHURY MS M DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
7	WP(C)/6128/2022	SAMINA BIBI Versus THE STATE OF ASSAM AND 8 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	GA, ASSAM SC, AG MR. S K MEDHI (R7) SC, FINANCE
8	WP(C)/6169/2022 FIXED	BINOTA RONGHANGPI Versus THE STATE OF ASSAM AND 5 ORS	MR. N J KHATANIAR MS S P CHETRY	SC, AG SC, HEALTH SC, K A A C
9	WP(C)/6300/2022 B/O	MD. MOHIBUL HOQUE @ MOHIBUL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. N HOSSAIN MR M MONDAL	GA, ASSAM
10	WP(C)/6332/2022	SMTI RUNTI GOHAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. P C DEY SC, K A A C	SC, P AND R.D. SC, AG
11	WP(C)/6341/2022	HIMANGSHU TALUKDAR Versus THE STATE OF ASSAM AND 7 ORS	MR H K MAHANTA MS. M TALUKDAR	SC, PWD ROAD GA, ASSAM SC, BTADC
12	WP(C)/6345/2022	MD. HASIBUR RAHMAN AND 3 ORS Versus ASSAM ELECTRICITY GRID CORPORATION LIMITED AND 2 ORS	MR. A CHAMUAH MR. S D ROY MS. J GAYAN	GA, ASSAM SC, AEGCL

13	WP(C)/6350/2022	GEETA RANI KHALKHO TOPNO @ GEETA RANI KHALKO Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS M DAS MS A BORAH MS. J GHOSH	SC, L G B R I M H ASSTT.S.G.I.
14	WP(C)/6352/2022	PANKAJ BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN MR. P TALUKDAR	GA, ASSAM
15	WP(C)/6359/2022	LAKHI PRAVA TAID Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
16	WP(C)/6361/2022	SMTI RENUMAI DEURI Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS M DAS MS A BORAH MS. J GHOSH	ASSTT.S.G.I.
17	WP(C)/6364/2022	ABDUS SATTER AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR A K AZAD	SC, HEALTH
18	WP(C)/6373/2022	BARNALI BORA BORO Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS M DAS MS A BORAH MS. J GHOSH	SC, L G B R I M H ASSTT.S.G.I.
19	WP(C)/6386/2022	DHRITIMAN RAY MEDHI AND 58 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M SARANIA MD. S U AHMED MR H MEDHI MS. I KEITZAR	SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
ADMISSION				
20	WP(C)/195/2017 PART-HEARD, FIXED	RINTU BASTIAN Versus THE COMMISSIONER OF CUSTOMS PREV. N.E. REGION, SHILLONG and 5 ORS.	MR.D SAHU MR.R S MISHRA	MR.S C KOYAL(SC, CUSTOMS)
21	WP(C)/2379/2016	AKHTAR HUSSAIN and 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	DR.B AHMED MR.M U MONDAL MR.M HUSSAIN MDI H KHAN	MR.J M A CHOUDHURY SC, HEALTH
22	WP(C)/3828/2018 WITH WP(C)/5436/2019 (D/O), WP(C)/6477/2019 (D/O)	RUHUL AMIN AND 86 ORS. Versus THE STATE OF ASSAM AND 56 ORS.	MR. K N CHOUDHURY (P1, P4) MR A R BHUYAN MR. M A I HUSSAIN MR. M U Ahmed (P1, P4)	MR. S BORTHAKUR (R-58 to R-123) GA, ASSAM MR. R K PRADHAN (R-5- -57) MR. N N B CHOUDHURY (R-52-57) MR. S K DAS (R-7-51) MR. R BORPUJARI MR D P SAHU (R-52-57) MR R KARIM (R-7-51) MR. M DEWAN (R-52-57) SC, REVENUE MS. S KAKOTI (R-58 to R- 123)
	WITH I.A.(Civil)/2466/2018 in WP(C)/3828/2018	THE DEPUTY COMMISSIONER, SOUTH SALMARA MANKACHAR Versus RAHUL AMIN AND 91 ORS	MR. S S ROY JR. GA, ASSAM	MR A R BHUYAN MR. M A I HUSSAIN
	WITH I.A.(Civil)/2700/2018 in WP(C)/3828/2018	ABU MOSTAFA SHEIKH AND 5 ORS Versus RAHUL AMIN AND 92 ORS	MR. R K PRADHAN MR. N N B CHOUDHURY MR D P SAHU	MR A R BHUYAN MR. M A I HUSSAIN GA, ASSAM MR. R BORPUJARI SC, REVENUE
	WITH I.A.(Civil)/2807/2018 in WP(C)/3828/2018	KHAIRUZZAMAN AND 50 ORS Versus THE STATE OF ASSAM AND 92 ORS.	MR. M HASAN MR. M AHMED	SC, REVENUE
	WITH I.A.(Civil)/2826/2018 in WP(C)/3828/2018	ROHMOTULLAH SK. AND 44 OR Versus RAHUL AMIN AND 98 ORS	MR. S K DAS MR R KARIM	GA, ASSAM MR A R BHUYAN SC, REVENUE

	WITH I.A.(Civil)/3485/2018 in WP(C)/3828/2018	SELIM UDDIN SARKAR AND 2 ORS Versus RAHUL AMIN AND 143 ORS.	MR R ISLAM MS. M DEKA MS A HUSSAIN	GA, ASSAM MR A R BHUYAN
23	WITH WP(C)/4790/2018	PRAKITA KR. NATH AND 120 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM	GA, ASSAM SC, REVENUE
24	WITH WP(C)/5003/2018	SOFIAL HUSSAIN AND 36 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE
25	WITH WP(C)/5570/2018	HAZRAT ALI SHEIKH AND 19 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A MANNAF MD A S ALI	GA, ASSAM
26	WITH WP(C)/5653/2018	SHAMIM AKHTER AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. R SENSUA MR. K MOHAMMED	GA, ASSAM MR. R BORPUJARI SC, REVENUE
27	WITH WP(C)/6456/2018	PRAN BISWAS HAJONG AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM SC, REVENUE
28	WITH WP(C)/7999/2018	AKTAR HUSSAIN AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE
29	WITH WP(C)/8844/2018	GOBINDA CHANDRA DAS AND 8 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR. M CHOUDHURY MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR D SAIKIA	GA, ASSAM MR. J HANDIQUE SC, REVENUE
30	WITH WP(C)/113/2019	MOZABBAR HUSSAIN AND 30 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR M MONDAL	GA, ASSAM SC, REVENUE
31	WITH WP(C)/2521/2019	CHIRANG DISTRICT GAONBURA ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM	MR. J HANDIQUE (SC, REVENUE DEPTT.(R-1) SC, BTC
32	WITH WP(C)/5433/2019	MOKIBUR HUSSAIN Versus THE STATE OF ASSAM ANAD 6 ORS.	MR. S K DAS MR D BARMAN	GA, ASSAM MR. S ISLAM (R7) MR A HAWARI (R7) SC. REVENUE
33	WITH WP(C)/6178/2019 CAVT. NO. 0728/2019	SAMSUL BARI SARKAR AND 5 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MS. P K DEVI	MR. S BORTHAKUR GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
34	WITH WP(C)/6447/2019	NOZRUL ISLAM SHEIKH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, REVENUE
35	WITH WP(C)/8394/2019	ABDUL LATIF SK. AND 64 ORS. Versus THE STATE OF ASSAM AND 66 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	MR. T J MAHANTA GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE MR. S BORTHAKUR FOR CAVEATOR

36	WP(C)/4407/2018 FIXED	HEMANTA DAS Versus THE STATE OF ASSAM AND 13 ORS	MR. R SARMA MRS. G M D BAISHYA	MS B DEVI (R5-R14) GA, ASSAM MR S SHARMA MS. S D SAIKIA (R5-R14) MS. M BARMAN, G A , ASSAM SC, REVENUE
37	WP(C)/4751/2018 FIXED	BIREN SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. U C BHATTACHARYYA MR. S S BARUAH	GA, ASSAM MR. N. ANAND (R 2 & 4) MR. J K GOSWAMI (r-2,4) MR. J BARMAN (r-2,4)
38	WP(C)/7716/2018 FIXED	MOBARAK ALI Versus THE STATE OF ASSAM AND 8 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, PNRD GA, ASSAM MR. M NATH MR. N AHMED MR B GOGOI MR R A AHMED MR. S K M ALOMGIR MR. M BORAH SC, FINANCE DEPTT.
	WITH I.A.(Civil)/2325/2019 in WP(C)/7716/2018	MOBARAK ALI Versus THE STATE OF ASSAM AND 8 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, PNRD SC, FINANCE
39	WP(C)/4460/2020 B/O	RIPUNJAY TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A KHANIKAR	GA, ASSAM MR D GOGOI, SC, FOREST DEPTT.
40	WP(C)/93/2021 B/O	SARASWATI CHAKRABORTY Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED GA, ASSAM MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, AG SC, IRRIGATION SC, FINANCE
41	WP(C)/1102/2021 B/O	SIMANTA SAIKIA AND 14 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, APDCL
42	WP(C)/4773/2021 B/O	KHEM RAJ KARKI AND 7 ORS Versus THE STATE OF ASSAM AND 12 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	GA, ASSAM MR. N BORAH (r-6 to 13) MR H MAZUMDER (r-6 to 13)
43	WP(C)/1130/2022 FIXED	EX NO. 173137K RFN/GD HARKA BAHADUR TAMANG AND 6 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MS. B SARMA ASSTT.S.G.I.
44	WP(C)/1154/2022	MINTU DAS Versus THE STATE OF ASSAM AND 4 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, IRRIGATION
45	WP(C)/2431/2022 B/O	USHA ADHIKARI Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA MS. M DAS	SC, P AND R.D. GA, ASSAM SC, FINANCE
46	WP(C)/3841/2022 FIXED	FARHANA BEGUM BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B U LASKAR	GA, ASSAM
47	WP(C)/4149/2022 B/O	BIMAL RAY Versus THE UNION OF INDIA AND 4 ORS	MR MINTU SAIKIA MR. N ISLAM MS TH A DEVI	MS. B SARMA ASSTT.S.G.I.
48	WP(C)/5338/2022 FIXED	SMT. PRIYANKA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH MR. A K DAS	SC, AG SC, PWD SC, PENSION

ORDERS

49	Cont.Cas(C)/49/2021	M/S J.A. BROTHERS Versus SH. D S RANA AND 5 ORS	MR. P N CHOUDHURY MR A CHANDRAN MS. K JAIN	MR. D SHARMA (R-2) MR. D BARUAH MR. D BARUAH MR. P GOSWAMI (R-2) MS. N UPADHYAY MR. A I Ali MR. A I Ali S BORA (R-2) MR A BHUYAN (R-2)
50	I.A.(Civil)/2380/2021 WP(C) 5559/14 WP(C) 3999/14 REV.PET 125/19 REV.PET 131/19 (ALL D/O) in WP(C)/5559/2014	DEBEN KALITA AND 14 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE
51	WP(C)/5085/2022 FIXED	OM PRAKASH AGARWALLA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. T DEURI MS T WAPANGLA MR D KALITA	SC, INDUSTRIES AND COMMERCE SC, AIDC

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LEAVE NOTE OF ADVOCATES FOR 26/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
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8)	MR. U SARMA	23-09-2022	To	26-09-2022
9)	MS. M BORAH	23-09-2022	To	02-10-2022



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[For Monday,26th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2347/2022	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY MR. S TALUKDAR	PP, ASSAM
2	Bail Appln./2454/2022	MD. RIJUL ALI AND ANR Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
3	Bail Appln./2456/2022	BIJOY SINGH Versus THE STATE OF ASSAM	MR. S C BISWAS MR H ROHMAN MD E AHMED MS A DAS	PP, ASSAM
4	Bail Appln./2459/2022	ARJUN CHOUHAN Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER N ALAM MS. M BARUAH	PP, ASSAM
5	Bail Appln./2466/2022	SIMUL DAS Versus THE STATE OF ASSAM	MR. R DEV	PP, ASSAM
6	Bail Appln./2470/2022	SAIDUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
MOTION				
7	Crl.Pet./850/2022 FIXED	RAJESH KUMAR YADAV Versus THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
8	Crl.Pet./984/2022 B/O	MANISH SISODIA Versus THE STATE OF ASSAM AND ANR.	MR. N D BHUYAN MR. A K BHUYAN MR. A A SIKDAR MR A U AHMED MS. H SARMA	PP, ASSAM
9	AB/2827/2022	KASER ALI AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A BURAGOHAIN MR A K DAS	PP, ASSAM
10	AB/2836/2022	MD AYUB MUFTI @ MAHAMMED AYUB MUFTI Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM

ADMISSION

11	Crl.Pet./556/2020 WITH LCR 2 FILES, FIXED	SMTI. SUMITRA BORO Versus THE STATE OF ASSAM AND ANR.	MR. K K GOSWAMI (LEGAL AID COUNSEL) MR J ISLAM	MR Z ALAM MR. A SARMA PP, ASSAM
<u>BAIL HEARING (BA)</u>				
12	Bail Appln./2178/2022	NURAJUL HAQUE Versus THE STATE OF ASSAM	MR R A AHMED MR M AHMED	PP, ASSAM
13	Bail Appln./2215/2022 FIXED	NAYANMANI DAS AND ANR Versus THE STATE OF ASSAM	MR. P K DAS A SINGHA	PP, ASSAM
14	Bail Appln./2292/2022 FIXED	MD. ALTAB HUSSAIN @ ALTAB ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
15	Bail Appln./2311/2022 FIXED	MD. KALAM ALI @ ABUL KALAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. A GANGULY MS. M ROY MR T CHHETRI	PP, ASSAM
16	Bail Appln./2318/2022 FIXED	MUNNA MOHAN RAY @ PRASANTA RAY Versus THE STATE OF ASSAM	MR I RAFIQUE MS A AFREEN	PP, ASSAM
17	Bail Appln./2331/2022 FIXED	NITISH KUMAR BORAH Versus THE STATE OF ASSAM	MR. R BORUAH	PP, ASSAM
18	Bail Appln./2364/2022 FIXED	SHIVAM Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
19	Bail Appln./2391/2022 FIXED	MAYABO RABHA Versus THE STATE OF ASSAM	MR. P K DAS A SINGHA	
<u>BAIL HEARING</u>				
20	AB/1323/2021 FIXED	KURMAN ALI AND ANR. Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
21	AB/4216/2021 FIXED	BIMALA PATGIRI Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
22	AB/996/2022 FIXED	SHAHINUR ISLAM Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
23	AB/1552/2022 FIXED	MUKUL KHAN AND 2 ORS Versus THE STATE OF ASSAM	MR. M H ANSARI MR. S ALIM MS B KALITA	PP, ASSAM
24	AB/1865/2022 FIXED	DR. BANIKANTA SARMA Versus THE STATE OF ASSAM	MR Z KAMAR MS. S B CHOUDHURY	PP, ASSAM
25	AB/1872/2022 FIXED	CHITTARANJAN GOSWAMI Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
26	WITH AB/891/2022	JYOTIRMOY BARUAH Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
27	AB/2191/2022 FIXED	BHASKAR LACHIT AND 3 ORS Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
28	AB/2482/2022 FIXED	ABJANUR @ AFJALUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR E AHMED	PP, ASSAM
29	AB/2526/2022 FIXED	SHOFIQL ISLAM MONDAL AND ANR Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
30	AB/2531/2022 FIXED	GOVINDA KUMAR MOHOTO @ MAHATO Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM

31	AB/2540/2022 FIXED	PRASANTA DEKA AND 3 ORS. Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	
32	AB/2555/2022 FIXED	MONOWAR HUSSAIN BARBHUIYA AND 4 ORS Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
33	AB/2561/2022 FIXED	MD. ALAUDDIN AND ANR Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
34	AB/2596/2022 FIXED	MIZANUR RAHMAN Versus THE STATE OF ASSAM	G UDDIN MS. P ADHIKARI MR A K AZAD	PP, ASSAM
35	AB/2603/2022 FIXED	AKHTAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
36	AB/2604/2022 FIXED	SIMANTA KUMAR SEN Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK MR. S PEGU	PP, ASSAM
37	AB/2605/2022 FIXED	MONIKA BORAH AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
38	AB/2609/2022 FIXED	ABDUL MAJID @ HARU Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
39	AB/2615/2022 FIXED	RAHIMA BIBI AND 4 ORS. Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	PP, ASSAM
40	AB/2617/2022 FIXED	PRIYABAT GOHAIN Versus THE STATE OF ASSAM	MR A C BORBORA MRS. R BORBORA MS. N DEY	PP, ASSAM
41	AB/2624/2022	KUJAN DOLEY Versus THE STATE OF ASSAM	MR. N D SARMA MR. S K DAHAL	PP, ASSAM
42	AB/2647/2022 FIXED	ABUL KHAYER AL AMAN Versus THE STATE OF ASSAM	MR. M AHMED J U AHMED	PP, ASSAM
43	AB/2654/2022 FIXED	AKIBUR RAHMAN Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
44	AB/2668/2022 FIXED	DEBAJIT GOGOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
ORDERS				
45	CrI.Rev.P./212/2021 FIXED	FAIZUL HAQUE @ DALI Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR J BORAH	PP, ASSAM
46	CrI.Rev.P./261/2021 WITH LCR 1 FILE	KHABIRUDDIN AHMED @ KHABIR ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. R SARMA MR N BORO	PP, ASSAM
47	Review.Pet./34/2022 WP(C) 5739/2015(D/O), FIXED	THE DEPUTY COMMISSIONER, KAMRUP (M) Versus GAUTOM BORO AND 3 ORS.	MR. D BORAH JR. GA, ASSAM	MR. B P SINHA MR. R BORPUJARI SC, FINANCE
48	CrI.A./170/2022 WITH LCR 4 FILES, FIXED	RANJAN RABHA @ THANG RABHA Versus THE STATE OF ASSAM AND ANR.	MR J DAS MR. S R RABHA	PP, ASSAM
49	I.A.(CrI.)/332/2022 WITH OFFICE NOTE, LCR 5 FILES, FIXED in CrI.A./129/2022	RAHAM ALI Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED	PP, ASSAM

	WITH Crl.A./129/2022	RAHAM ALI Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED	PP, ASSAM
50	I.A.(Crl.)/365/2022 AB 1515/2022(D/O), FIXED in AB/1515/2022	KISHORE KUMAR DAS Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
51	I.A.(Crl.)/366/2022 AB 1374/2022, AB 1375/2022(BOTH D/O), FIXED in AB/1376/2022	KISHORE KUMAR DAS Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
	WITH AB/1376/2022	KISHORE KUMAR DAS Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
52	I.A.(Crl.)/452/2022 AB 2032/2022(D/O), FIXED in AB/2032/2022	ESOB ALI @ YOUSUF ALI AND 5 ORS Versus THE STATE OF ASSAM	MR. S D ROY	PP, ASSAM
53	I.A.(Crl.)/538/2022 AB 2227/2022(D/O), FIXED in AB/2227/2022	DILIP BARMAN Versus THE STATE OF ASSAM,	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	PP, ASSAM
54	Crl.Pet./737/2022 FIXED	HARIDAS ROY AND 2 ORS. Versus SAMRAT ROY AND ANR.	MR. A M BORA MS. S SEAL MS. S KANUNGOE MD E AHMED MS. J CHETTRY MR. V A CHOWDHURY	MS. K MALAKAR (R-1) MR. A BHATTACHARYA (R-1) MR. A BHATTACHARJEE (R-1) PP, ASSAM
55	Crl.Pet./763/2022 FIXED	MEHBUB RAHMAN BARBHUIYA @ BAPPI BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. N H LASKAR MR. T A CHOUDHURY MS. J GHOSH	PP, ASSAM
56	Crl.Pet./791/2022 FIXED	ADIL KHAN Versus UNION OF INDIA AND ANR.	MR. N K KALITA MS. M D BORAH MR R B GOSWAMI	ASSTT.S.G.I.
57	Crl.Pet./866/2022 WITH LCR 1 FILE, FIXED	DR. MONALISA CHOUDHURY Versus MD. IKRAMUL HUDA AND ANR	MR Z HUSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
7)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
8)	MR. U SARMA	23-09-2022	To	26-09-2022
9)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,26th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/322/2019 B/O	SHEULY LASKAR Versus SANJIB KUMAR BHUYAN	MR. D K SARMAH MS. A TALUKDAR	SC, ELEM. EDU MS. S KONWAR
WITH				
2	WP(C)/839/2020	SHEULY LASKAR Versus THE STATE OF ASSAM AND 15 ORS	MR. D K SARMAH MR D KALITA MS. A TALUKDAR	SC, ELEM. EDU MR. S P CHOUDHURY MR. S P CHOUDHURY
3	WP(C)/6226/2021	ANANDA TAYUNG Versus THE STATE OF ASSAM AND 7 ORS	MR A DEY MS. S DOLEY MS. S DOLEY MR B DEORI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
4	Cont.Cas(C)/542/2022	AYESHA PARVIN SULTANA Versus B KALYAN CHAKRAVARTHY, IAS	MS. A HUSSAIN MR R ISLAM	
5	Cont.Cas(C)/543/2022	ABUL HASEN Versus SMTI. SURANJANA SENAPATI	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	
6	WP(C)/4796/2022	SUNIL BASFORE Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, ELEM. EDU SC, AG (A AND E)
7	WP(C)/5699/2022	MANIKA BORO Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA	SC, AG SC, EDU SC, FINANCE
8	WP(C)/5704/2022 FIXED	MANUJ KUMAR GOHAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	SC, EDU SC, SSA
9	WP(C)/5727/2022 B/O	DIPANJALI MEDHI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH K U AHMED MS N HASAN MS F INTAZ	SC, HIGHER EDU SC, BTC
10	WP(C)/5942/2022 FIXED	SHASHANKA ROY AND 28 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, ELEM. EDU
WITH				
	I.A.(Civil)/2874/2022 in WP(C)/5942/2022	SHASHANKA ROY AND 28 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, ELEM. EDU SC, WPT AND BC
11	WP(C)/6333/2022	DHANASHREE KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR D MAHANTA	SC, HIGHER EDU SC, BTC

12	WP(C)/6335/2022	ROUSHOWN SABNAM AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B RAHMAN	SC, SEC. EDU. SC, FINANCE
13	WP(C)/6336/2022	IQBAL BAHAR LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. S DASGUPTA MS S DASGUPTA	SC, ELEM. EDU SC, FINANCE
14	WP(C)/6337/2022	GAURI SANKAR BORA Versus RAJIV GANDHI INSTITUTE OF PETROLEUM TECHNOLOGY AND 10 ORS	MR R SENSUA MR S DAS MR D BORAH M. A. OASIS	
15	WP(C)/6338/2022	MD AZIZ Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU SC, BTC
16	WP(C)/6339/2022	AMZAD ALI AND 103 ORS Versus THE STATE OF ASSAM AND 18 ORS.	MR. N K KALITA MR. R D BHUYAN MS. U DEKA MS E B GOGOI	SC, ELEM. EDU GA, ASSAM
17	WP(C)/6343/2022	ABDUL WAHAB Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, SEC. EDU.
18	WP(C)/6351/2022	SMTI CHENEHI BURMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MR. B GOGOI MS. U HAZARIKA	SC, ELEM. EDU
19	WP(C)/6353/2022	SMT. CHANDRA PROVA DOWARAH Versus THE STATE OF ASSAM AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, ELEM. EDU
20	WP(C)/6355/2022	SHAHERA KHATUN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM SC, SSA
21	WP(C)/6358/2022	MD. MOTIOR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM SC, SSA
22	WP(C)/6362/2022	ARSHADUR RAHMAN LASKAR AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	SC, ELEM. EDU SC, TREASURY SC, FINANCE
23	WP(C)/6363/2022	ANKITA SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR A DAS MRS. S ISLAM MR SUBHRAJIT SAIKIA	SC, HEALTH
24	WP(C)/6367/2022	SURUJINI SOREN AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. I A TALUKDAR MR. B HUSSAIN	SC, ELEM. EDU SC, BTC SC, FINANCE
25	WP(C)/6369/2022	MANURANJAN MILI Versus THE STATE OF ASSAM AND 3 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, EDU
26	WP(C)/6372/2022	BANI KANTA PHUKON Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, ELEM. EDU SC, FINANCE
27	WP(C)/6381/2022	RABINDRA SAHARIAH Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, SEC. EDU. SC, BTC
28	WP(C)/6384/2022	RAJIA KHANAM AND 4 ORS Versus THE ASSAM UNIVERSITY AND ANR	DR. B AHMED MR. N HAQUE MR K UDDIN	SC, ASSAM UNIVERSITY
ADMISSION				
29	WP(C)/7343/2017 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM and 7 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.R A CHOUDHURY MR.J M SULAIMAN	GA, ASSAM MR.N J KHATANIAR(SC, HIGHER EDUCATION DEPT. (R - 1 & 2)) MR. U N CHATTRY (R-7) MR.S R BORUAH(GA, ASSAM (R - 3, 4 & 5)) MR. O LASKAR (R-7)

30	WP(C)/999/2018	ZAHURUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM MR. M P SARMA	SC, HIGHER EDU MR. A CHAMUAH, SC UGC
31	WP(C)/2389/2019 FIXED	MOHIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR F A LASKAR MR. D H MOZUMDER	SC, HIGHER EDU MR. S MUKTAR (R4,R5) MR. S RAHMAN (R4,R5) SC, FINANCE
	WITH			
32	WP(C)/5358/2019	SHAHIDULLAH HOQUE Versus THE STATE OF ASSAM AND 2 ORS.	MR. S N ADHYAPAK MS. B DAS	SC, HIGHER EDUCATION DEPARTMENT, ASSAM.
33	WP(C)/1037/2020 FIXED	BHUPALI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. R NATH	SC, ELEM. EDU MR. B CHOUDHURY, LEARNED COUNSEL (SSA, ASSAM) SC, SEBA
34	WP(C)/2468/2020 FIXED	MOHESWARI PATIRI Versus THE STATE OF ASSAM AND 5 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N B GOHAIN	GA, ASSAM SC, FINANCE SC, EDU
35	WP(C)/2965/2021 FIXED	ALI AZAM HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. N HOQUE MR H GUPTA	SC, ELEM. EDU GA, ASSAM
	WITH			
36	WP(C)/53/2021	AKTARA BEGUM AND 23 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N HOQUE MR H GUPTA	SC, EDU
37	WP(C)/3856/2021 FIXED	BONTI DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN	SC, ELEM. EDU GA, ASSAM MR. A DEKA MR. A DEKA
38	WP(C)/5028/2021 FIXED	AFRUZA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. A F N U MOLLAH K ZAMAN	SC, ELEM. EDU GA, ASSAM MR. S HAQUE (R NO.7) SC, FINANCE
	WITH I.A.(Civil)/1093/2022 in WP(C)/5028/2021	NASHIR UDDIN AHMED Versus AFRUZA KHATUN AND 6 ORS		SC, ELEM. EDU SC, FINANCE
39	WP(C)/5506/2021 FIXED	HEM KANTA PHUKAN AND 11 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, AG MR. S K MEDHI (R-2)
40	WP(C)/5767/2021 FIXED	RABINDRA NARAYAN DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	SC, ELEM. EDU SC, FINANCE
41	WP(C)/5894/2021 FIXED	ABDUL KASHEM Versus THE STATE OF ASSAM AND 4 ORS	MR. B K SEN MR F HAQUE MR A HUSSAIN	SC, SEC. EDU. MR. A RAHMAN
42	WP(C)/3856/2022 FIXED	KHAGEN KACHARI Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MR. A M AHMED MR. R A CHOUDHURY MS R DEKA P. GHOSH	SC, HIGHER EDU MR C BARUAH (R-3) MR. B BARUAH (R-3) MR S HUSSAIN (R-4)
	WITH I.A.(Civil)/1982/2022 in WP(C)/3856/2022	THE GOVERNING BODY (G.B) OF DHEMAJI COMMERCE COLLEGE Versus KHAGEN KACHARI AND 3 ORS.	MR C BARUAH MR. B BARUAH	MR. A M AHMED
43	WP(C)/5201/2022 FIXED	KRISHNA CHANDRO GOUDO Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, HIGHER EDU
		ORDERS		
44	WP(C)/3398/2019 FIXED	UNE PERTIN Versus CENTRAL BOARD OF SECONDARY EDUCATION AND 3 ORS	MR. S P CHOUDHURY MR. A S DHILLON	MS R B BORA

45	Cont.Cas(C)/104/2020 FIXED	LAKHINATH DUTTA Versus PREETAM SAIKIA, I/C AND 3 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR. D SAIKIA (R3) MR. D SAIKIA (R3) MR S M T CHISTIE MR. B GOGOI MR. B GOGOI MS. N PHUKAN MR. K P PATHAK (R3)
46	Cont.Cas(C)/93/2021 FIXED	AMIR HUSSAIN Versus 5) MOHAMMAD ALI	MS. T SOM MR H DAS	MR. D SAIKIA MR. A ROSHID (R-5,6) MR. R MAZUMDAR MR. N J KHATANIAR MR. K K DUTTA
47	WP(C)/5740/2022 FIXED	TANKESWAR CHANDRA MAJUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 26/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
7)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
8)	MR. U SARMA	23-09-2022	To	26-09-2022
9)	MS. M BORAH	23-09-2022	To	02-10-2022



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[For Monday,26th September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2455/2022	MUKTADUL AMIN Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
2	Bail Appln./2457/2022	ALMOSTAKIN AND ANR Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
3	Bail Appln./2460/2022	SANJIT DAS Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
4	Bail Appln./2461/2022	RATAN DAS @ RATAN DUTTA Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MS S KAKATI	PP, ASSAM
5	Bail Appln./2463/2022	ABDUL BASET @ IFFU Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MS. P KHATUN	PP, ASSAM
6	Bail Appln./2465/2022	MOHIBUL ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
7	Bail Appln./2467/2022	MAJNU SEKH @ MD MAJNU SEKH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY	PP, ASSAM
8	Bail Appln./2468/2022	MD. SURAB KHAN Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
9	Bail Appln./2469/2022	CHIRANJIT DUTTA @ PRIYANJIT DUTTA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MR. S U AHMED	PP, ASSAM
10	Bail Appln./2471/2022	MD. ABDUL JALIL Versus THE STATE OF ASSAM	MR G BORDOLOI V SOLO MS. J BURAGOHAIN	PP, ASSAM
MOTION				
11	Tr.P.(CrI.)/28/2022	PRITI GOGOI Versus DULU GOGOI AND ANR.	MR N N UPADHYAYA MR. B B KAKATI E. YANTHAN	PP, ASSAM

12	Crl.Pet./855/2022 FIXED	SAJINA KHATUN Versus THE STATE OF ASSAM AND ANR	MR. K P PATHAK MR. D GOGOI Mr. A Baruah	PP, ASSAM
13	Crl.Pet./977/2022	MD.IMTIYAZ ALI Versus THE STATE OF ASSAM AND ANR	MR. A K DAS MR. M J GOGOI	PP, ASSAM
14	Crl.Pet./978/2022	MRIDUL KUMAR HAZARIKA Versus THE STATE OF ASSAM AND ANR	H A AHMED MR. R ALI MR A S SK MR. H N ISLAM	PP, ASSAM
15	Crl.Pet./979/2022	KALAMUDDIN ALI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR J ISLAM MR. A. HUSSAIN	PP, ASSAM
16	Crl.Pet./980/2022	ATAUR RAHMAN Versus MD. SAMSER ALI	MR. A AHMED MR. I U CHOWDHURY U U KHAN	
17	Crl.Pet./981/2022	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
18	Crl.Pet./982/2022	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
19	Crl.Pet./983/2022	BHABENDRA NATH NEOG AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA R K HAJONG	PP, ASSAM
20	Crl.Pet./985/2022	MONI KALITA AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR J P KACHARI U U KHAN	PP, ASSAM
21	Crl.Pet./986/2022	JOYNUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H DAS MR. B C DEKA	PP, ASSAM
22	Crl.Pet./987/2022	DIDAR ALI Versus KARTAR SINGH AND 2 ORS.	MD. A SAHAD MR. M H ALI	PP, ASSAM
23	AB/2828/2022	AFJARUL ISLAM @ AFAJARUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR S PAUL MR R L CHUTIA	PP, ASSAM
24	AB/2829/2022	MD. RAJAB ALI Versus THE STATE OF ASSAM	MS. N M DEKA	PP, ASSAM
25	AB/2830/2022	AJIBOR ALI Versus THE STATE OF ASSAM	MR N RAHMAN	PP, ASSAM
26	AB/2833/2022	FUJAIEL AHMED @ RAJIB AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ISLAM MR. A. HUSSAIN	PP, ASSAM
27	AB/2838/2022	JAHANGIR ALOM KHAN Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH MS. K BORUAH	PP, ASSAM
28	AB/2841/2022	KABIL AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
ADMISSION				
29	Crl.Pet./670/2017 WITH LCR 1 FILE, B/O	BIRENDRA NATH DAS Versus THE STATE OF ASSAM AND 7 ORS	MR.K BHATTACHARJEE MR.J C BARMAN MR.H TALUKDAR MR.D BANERJEE	MR. K R PATGIRI (R3 TO R7) MS C DAS (R3 TO R7) MS C DAS (R3 TO R7) PP, ASSAM
30	Crl.Rev.P./87/2022 WITH LCR 2 FILES, B/O	VIJAY SINGH MEENA Versus THE STATE OF ASSAM AND ANR	MR. P BORA MR. A CHETIA	MR. A K GUPTA (R-2) MR. R S MISHRA (R-2) PP, ASSAM

BAIL HEARING (BA)

31	Bail Appln./307/2022 WITH CASE DIARY, FIXED	PADAM BAHADUR SONAR @ RAJEN SONAR Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
32	Bail Appln./2001/2022 FIXED	LITON MIA Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MS B DEVI	PP, ASSAM
33	Bail Appln./2014/2022 WITH CASE DIARY AND CASE RECORD, FIXED	SIDDIQUE ALI Versus THE STATE OF ASSAM	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
34	Bail Appln./2045/2022 FIXED	DIPU MONI DAS Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH MISS. P KALITA	PP, ASSAM
35	Bail Appln./2104/2022 FIXED	HIRAKJYOTI DAS Versus THE STATE OF ASSAM	MR. M U MONDAL J ISLAM MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
36	Bail Appln./2107/2022 FIXED	ABHINASH BORA @ ABINASH BORAH Versus THE STATE OF ASSAM	MR. D HAZARIKA C M DEKA	PP, ASSAM
37	Bail Appln./2109/2022 WITH CASE RECORD, FIXED	MUSSTT MISHMA BEGUM Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
38	Bail Appln./2112/2022 FIXED	KAMALENDU NATH Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
39	Bail Appln./2116/2022 WITH CASE RECORD, FIXED	RAM GURUNG @ RAME GURUNG AND ANR. Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
40	Bail Appln./2327/2022 FIXED	TAPAN KR. SAHA Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA R K HAJONG	PP, ASSAM
<u>BAIL HEARING</u>				
41	AB/1665/2022	MOHASIN MONDOL Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR. S ISLAM MR S I KHAN	PP, ASSAM
42	AB/1817/2022	DIPAK DEKA AND 5 ORS Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
43	AB/1825/2022	SMTI. PROMILA TUDU Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI J RABHA MS T WAPANGLA	PP, ASSAM
44	AB/1869/2022	DEVBRAT KUMAR Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR	PP, ASSAM
45	AB/1975/2022	JIBON ARJYA AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. R DEVI	PP, ASSAM
46	AB/2053/2022 FIXED	ANJAN DAS Versus THE STATE OF ASSAM	R DAS	PP, ASSAM
47	AB/2379/2022 FIXED	RAMEN SAHA Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
48	AB/2529/2022	MD. FAZAL HAQUE AND 5 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
49	AB/2566/2022 B/O	RAMJAN KHAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM

50 AB/2637/2022
FIXED

SHAMIM SHAKIR @ NEKIB
Versus
THE STATE OF ASSAM

MR H R A CHOUDHURY
MR. B K MAHAJAN
MR. A CHAUDHURY
MR. P K DAS
MR. D BORA
MR. N MAHAJAN

G UDDIN
MS. P ADHIKARI
PP, ASSAM

ORDERS

51 W.P.(CrI.)/30/2021

MANAS PRATIM HALOI
Versus
THE STATE OF ASSAM AND ANR

MR A JAIN
MR S DAS
MR. S A HUSSAIN
MR D J HALOI

PP, ASSAM

52 CrI.Pet./721/2022
WITH LCR 2 FILES, FIXED

ABDUL KADER AND ANR.
Versus
THE STATE OF ASSAM AND 2 ORS.

MR. A ROSHID
MS. M R DEVI
MS. T BEGUM

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
8)	MR. U SARMA	23-09-2022	To	26-09-2022
9)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Monday,26th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/2917/2022 in Cont.Cas(C)/562/2017	KAMRUL ISLAM BARBHUYAN Versus DR. MADHAIYAAN ANGAMUTHU, IAS and 5 ORS.	MR. D P BORAH	
	WITH Cont.Cas(C)/562/2017	KAMRUL ISLAM BARBHUYAN Versus DR. MADHAIYAAN ANGAMUTHU and 2 ORS.	MR. D P BORAH MR.R PHUKAN MR.R K BORA	
ADMISSION				
2	WP(C)/4591/2016 FIXED	SUREN TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	GA, ASSAM MR.H SARMA(R-7) MR.Y S MANNAN(R-7) MR.A D CHOUDHURY(R-7) MS.M BHATTACHARYYA(R-7) MS.S GOHAINR-7 SC, G M D A
3	WITH WP(C)/7852/2018	PRAFULLA DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	GA, ASSAM MR D CHOUDHURY (R6) MR. P S DEKA (SC, REVENUE DEPARTMENT) MR. M CHOUDHURY (R6) MR. T ALI (R6)
4	WP(C)/4925/2017 FIXED	KIRAN BALA LASKAR and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MRJ C BORAH	MRG P BHOWMIK(Sr.Adv.)(R-4) GA, ASSAM MR.N BARUA(R-3) MSS CHAKRABORTY(R-4) MRU SARMAR-3 MS.B DAS(R-4) MRSA D DEKA(R-4)
5	WP(C)/6636/2017	MUKUNDA BORUAH and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. S N SARMA MR. A J DAS MR. N BARUAH MR. P DEKA	GA, ASSAM
6	WP(C)/6782/2017	BILAYET HUSSAIN Versus THE STATE OF ASSAM and 6 ORS.	MR. M A I HUSSAIN MR A R BHUYAN MR. K R ISLAM	GA, ASSAM SC, APDCL

7	WP(C)/7910/2017	JAYA DAS Versus INDIAN OVERSEAS BANK and 3 ORS.	MR.Z HUSSAIN MS.P BARMAN MRSB B AHMED	MR.P C GOSWAMI SC, I O B
8	WP(C)/8041/2017	DIPAK DAS Versus THE STATE OF ASSAM and 9 ORS.	MS. S CHAKRABORTY	GA, ASSAM
9	WP(C)/8065/2017	ALOMGANJ GOAN PANCHAYAT SAMABAI SAMITY LIMITED Versus THE STATE OF ASSAM and 5 ORS	MR.S K DAS MRR KARIM	SC, FCSCA GA, ASSAM MR. S S ROY MR. S BARTHAKUR
10	WP(C)/8884/2019 FIXED	M/S ASOMI ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	GA, ASSAM SC, A S E C
11	WP(C)/1919/2020 FIXED	MOIN UDDIN MAZUMDAR Versus THE UNION OF INDIA AND 7 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	ASSTT.S.G.I. SC, IRRIGATION
12	WP(C)/2599/2021	MANTU RAM DAS Versus THE STATE OF ASSAM AND 17 ORS	MR H GUPTA MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	GA, ASSAM MR S MUKTAR (R5-R13) MR H DAS (r-5 to 13) MS. M BEGUM
13	WP(C)/3205/2021	M/S B. B. ELECTRICALS Versus UNION OF INDIA AND 3 ORS.	MS. M BORAH MR S DAS	MR. B CHAKRAVARTY ASSTT.S.G.I.
14	WP(C)/4353/2021	12 NO. JIA KALAH I MSSS LIMITED Versus THE STATE OF ASSAM AND 6 ORS.	MR S KHOUND MR. K MOHAMMED	DR. B AHMED (R-7) GA, ASSAM MR. S DAS (r-7)
15	WP(C)/5940/2021 FIXED	AMIL KUMAR KALITA Versus THE STATE OF ASSAM AND 23 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHAUDHURY	MR. K N CHAUDHURY (r-9 to 25) SC, CO OP GA, ASSAM MR. R M DEKA (r-11 to 34) MS A BEGUM (r-9 to 25)
WITH				
16	WP(C)/2284/2016	NARENDRA NATH BARMAN Versus THE STATE OF ASSAM AND 8 ORS	MR.J I BORBHUIYA MRS.F BEGUM MS.R DEKA MR.N G KUNDU MR.L MOHAN MRG DEKA MR.K H CHAUDHURY MR.P K R CHAUDHURY	MR.K N CHAUDHURY(R- 7-9) DR.B AHMED SC, CO-OP. MR.J PATOWARYR- 7-9 MS.R KAKOTI(R- 7-9)
WITH I.A.(Civil)/1207/2016 in WP(C)/2284/2016				
		NARENDRA NATH BARMAN Versus THE STATE OF ASSAM AND 8 ORS	MS.R DEKA MR.N G KUNDU MRG DEKA MR.P K R CHAUDHURY	MR.K N CHAUDHURYR- 7-9 DR.B AHMED SC, CO-OP. MR.J PATOWARY(R- 7-9) MS.R KAKOTI(R- 7-9)
WITH				
17	WP(C)/5648/2017	ANIL KUMAR KALITA Versus THE STATE OF ASSAM and 8 ORS.	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MR.K H CHAUDHURY	MR. K N CHAUDHURY (R7, R8, R9) SC, CO-OP. MISS. R R KAKATI (R7, R8, R9) MR.B AHMED
18	WP(C)/6455/2021	DIPANKAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, FOREST
WITH				
19	WP(C)/6210/2021	DIPANKAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, FOREST

20	WITH WP(C)/577/2022 CAVT. NO. 09362/021,	DIPANKAR DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR. S D PURKAYASTHA (FOR CAVEATOR) MR. B K DAS (r-6) MR S CHOUDHURY (FOR CAVEATOR) SC, FOREST SC, HIGHER EDU
21	WP(C)/555/2022	KANISKA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	R SARMAH MR J BORAH MS M KAKOTY	
22	WP(C)/1367/2022	ARUP SINHA Versus THE POWER GRID CORPORATION OF INDIA AND 3 ORS	MR. N BARUAH MR. R J DAS	MS. P BARUAH (r-4) SC, POWER GRID
23	WP(C)/4136/2022	DEEPAK GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR. N N B CHOUDHURY MR. M DEWAN MR S DAS	GA, ASSAM
24	WP(C)/4194/2022	NEETA GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR. N N B CHOUDHURY MR. M DEWAN MR S DAS	GA, ASSAM
25	WP(C)/5052/2022 FIXED	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI MR H K SARMA	SC, FOREST
26	WP(C)/5096/2022	H. KHELENDRAJEET SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	MR. S BARUAH, GA, ASSAM (R-2 & 3) SC, REVENUE
27	WITH WP(C)/4829/2022	ARUN KUMAR SINGH AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, G M D A SC, REVENUE
28	WITH WP(C)/4898/2022	MRS. HAMIDA KHATUN AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
ORDERS				
29	Cont.Cas(C)/504/2015 FIXED	MD. ALAL UDDIN Versus DABINDER KUMAR and 5 ORS	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.R BORAH MR.P NAYAK MR.SK S N MOHAMMAD MR.A DEKA	MR.R K BORAH(R-1, 2, 3 & 5) MR.L N DIHINGIA(R-1, 2, 3 & 5) MR. P K BORAH(R-1, 2, 3 & 5)
30	Cont.Cas(C)/341/2019	BAKTAR UDDIN LASKAR Versus RAJENDRA PRASAD DAS AND 2 ORS.	MR. M H LASKAR	MR. B GOSWAMI MS. S CHUTIA MR. P KAKATI
31	Cont.Cas(C)/600/2019	MANOJ KUMAR DAS Versus BHASKAR DEKA	MR F U BARBHUIYA MS S DAS	MR. D MOZUMDER MR. P BORAH
32	Cont.Cas(C)/607/2019	KARIMON NESSA BEWA Versus HATI BARUAH	MR. M A SHEIKH MD. S Z B AKLAS MS F INTAZ	MR P CHOUDHURY MS B GOSWAMI MS T. DEB CHOUDHURY
33	Cont.Cas(C)/611/2019	DHANESOR KATHAR Versus SANJIB KUMAR DAS AND 5 ORS	MR. N J KHATANIAR MR D GOGOI MR R BORAH	
34	Cont.Cas(C)/697/2019	DIMBESWAR DAS Versus Sri Naren Chandra Basumatary and anr	MR A KALITA MR. M MAHANTA MR. P K MUNIR	
35	I.A.(Civil)/2007/2020 FIXED in WP(C)/5409/2018 WITH WP(C)/5409/2018	URRUNABAND TEA ESTATE Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA	GA, ASSAM SC, REVENUE
		URRUNABAND TEA ESTATE Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR. A CHETIA MD. ASLAM	GA, ASSAM MR P S DEKA SC, REVENUE

36	WP(C)/3063/2020 FIXED	RIJU MONI BORAH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS	DR. B N GOGOI MR N BARUAH	SC, REVENUE
37	WP(C)/943/2021	NAZIMA AKTER SIRAJI Versus THE STATE OF ASSAM AND 14 ORS	MR. R ALI MR. H A AHMED MR. S M RAHMAN MR A S SK	SC, PNRD GA, ASSAM MR. B CHAKRAVARTY MR. A K SAIKIA MS. A LALA (R-8,9,11 TO 15)
38	WP(C)/3651/2021 B/O	SABED ALI Versus THE STATE OF ASSAM AND 15 ORS	MR. M U MAHMUD MR S H MAHMUD MS. P DEVI	MR M.NATH (SC, P&RD) GA, ASSAM
39	WP(C)/4072/2021 FIXED	SANDHYA RANI PAUL Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MAHMUD MR S H MAHMUD MS. A ROY MS. P DEVI MS. M BEGUM	GA, ASSAM
40	WP(C)/4164/2021 FIXED	NANDI GOALA Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR S H MAHMUD	GA, ASSAM
41	WP(C)/4205/2021 FIXED	DARRANG MATSHYAJIBI SOCIETY Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY MRS. S ISLAM	GA, ASSAM
	WITH			
42	WP(C)/1891/2021 CAVT. NO. 02422/021,	MANGALDAI PIONEERS CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA	SC, CO OP GA, ASSAM MR. D P BORAH FOR CAVEATOR
	WITH			
43	WP(C)/2749/2021 CAVT. NO. 02422/021,	SATI RADHIKA MATSYAJIBI SAMABAI SAMITY LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. M CHETIA MR J DAS MR. M GOGOI	GA, ASSAM MR. S K TALUKDAR (SC, CO-OPERATION DEPARTMENT) MR. D P BORAH FOR CAVEATOR
44	WP(C)/5968/2021	SUMBAR MUSHAHARY Versus THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MR. K MOHAMMED	GA, ASSAM SC, REVENUE
45	WP(C)/6163/2021	PUB DERGAON KRISHNARAM ADARSHA HIGH SCHOOL Versus THE STATE OF ASSAM AND 12 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU. GA, ASSAM MS. P BHATTACHARYA (R- 9,11,12,13) MR. A BORUA (R- 9,11,12,13) SC, REVENUE
46	Cont.Cas(C)/255/2022 FIXED	DR. PRASENJIT KAKATI AND ANR. Versus JISHNU BARUA, IAS AND 5 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR G RAHUL MR. D M NATH
47	I.A.(Civil)/2900/2022 B/O in WP(C)/5834/2022 WITH WP(C)/5834/2022	NIRANJAN KALITA AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	SC, CO OP GA, ASSAM
	WITH			
		NIRANJAN KALITA AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR R CHAKRAVORTY MR N P BARUAH MS. D SHARMA MS. N BARMAN MS. R. ENGJAIFI S RABHA	SC, CO OP GA, ASSAM MR S MUKTAR (r-7)
	WITH			
48	WP(C)/4263/2022	PUB BARKHETRI BAHUMUKHI SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR S MUKTAR MR A N IQBAL	SC, CO OP GA, ASSAM
49	WP(C)/3941/2022 FIXED	BABUL DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. B RAHMAN	GA, ASSAM MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE

STAY MATTERS

50 WP(C)/2110/2022
FIXED

ABDUL HANNAN
Versus
THE STATE OF ASSAM AND 5 ORS

MR. S B LASKAR
MR. H A LASKAR
MS N KALITA
MS D DUTTA

GA, ASSAM

51 WP(C)/5414/2022
FIXED

BIMAL KRISHNA DAS
Versus
THE ASSAM FISHERIES DEVELOPMENT
CORPORATION LIMITED AND 2 ORS

MR. B J GHOSH
MR. I ALAM
MR. T SK

MR P SHARMAH, SC, AFDC
(R-1 & 2)
MR. C K S BARUAH, GA,
ASSAM (R-3)
SC, AFDC

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LEAVE NOTE OF ADVOCATES FOR 26/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
7)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
8)	MR. U SARMA	23-09-2022	To	26-09-2022
9)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,26th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/1323/2021 FIXED in WP(C)/4239/2018	THE STATE OF ASSAM AND 5 ORS. Versus THE ASSAM FOREST RANGERS ASSOCIATION AND 14 ORS.		MR. R MAZUMDAR
	WITH WP(C)/4239/2018	THE ASSAM FOREST RANGERS ASSOCIATION AND 14 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS P BARMAN	GA, ASSAM SC, APSC SC, FOREST
2	I.A.(Civil)/2877/2022 in WP(C)/3113/2022	THE NATIONAL INSURANCE COMPANY AND 3 ORS. Versus DEBASHREE CHOUDHURY	MR. B C DAS MS. A DAS	MS. P CHAKRABORTY MS A DAS
	WITH WP(C)/3113/2022	DEBASHREE CHOUDHURY Versus THE NATIONAL INSURANCE COMPANY AND 3 ORS.	MS. P CHAKRABORTY MS. A DAS	MR. B C DAS MS A DAS
ORDER (IMPLEADMENT OF PARTY)				
3	I.A.(Civil)/1636/2022 in WP(C)/1996/2018	CHABIN @ SABIN CHANDRA NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S N TAMULI MS A BEGUM	GA, ASSAM
	WITH WP(C)/1996/2018	CHABIN @ SABIN CHANDRA NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. R SHARMA MR. M DAS MR. S N TAMULI MS. A BEGUM	GA, ASSAM MS M BHATTACHARJEE MR S S ROY (S.C, R-1&2)
ADMISSION				
4	WP(C)/3792/2014	ON THE DEATH OF SRI KALYAN BHAGOWATI HIS LEGAL HEIR MS. SUSHMITA BHAGAWATI Versus THE STATE OF ASSAM AND 2 ORS	MR.B K BHATTACHARJEE MS.P SAHA	DR.B AHMED SC, CO-OP. GA, ASSAM MR.S SARMA(R-3) MS.N M DEKA(R-3) MS.P MAZUMDAR(R-3)

5	WITH WP(C)/2177/2016	SAILENDRA NATH SARMA and 167 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	SC, CO-OP. MR.P K ROY(R-5) MR.S K CHAKRABORTY(R-5) MR.M DUTTA(R-5) MS.S SARMA(R-4) MS.N DEKAR-4 MS.A CHAKRABORTY(R-5)
6	WITH WP(C)/7652/2016	KESHAB CH. KALITA and 9 ORS. Versus STATE OF ASSAM and 4 ORS.	MR.B K BHATTACHARJEE DR.R SARMAH MS.A CHETIA MRS.P SAHA	SC, CO-OP. MR.P K ROY(R-5) MR.S K CHAKRABORTYR-5 MS.S SARMA(R-4) MS.N M DEKA(R-4) MS.M BHATTACHARYYA(R-4) MS.M DUTTA(R-5)
7	WP(C)/4883/2018	KASHEM ALI AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA MR. N BORAH MR. A BARKATAKI	MR. HRA CHOUDHURY (R4) GA, ASSAM MR P S DEKA MR. H ALI MR. H ALI MR. R A CHOUDHURY (R4) MS J BEGUM SC, REVENUE
8	WP(C)/5310/2018	DULAR CHAND RAM Versus THE UNION OF INDIA AND 5 ORS.	MR. S P ROY MR A K RAI MS. N RAI	MR H GUPTA (CGC, R1-R6) ASSTT.S.G.I.
9	WP(C)/1048/2020 B/O	LASHMI BARMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A MANNAF MRS. A KHANAM	GA, ASSAM SC, AG
10	WP(C)/2055/2020	KANARPA KUMAR SARMA Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 6 ORS.	MR. U C RABHA MR. S M SARMA MR. S KHOOND MR. M M DEKA	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR K PUJARI SC, AG SC, AGRI. DEPARTMENT SC, FINANCE
11	WP(C)/2977/2020 B/O	JAYANTA PEGU AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K CHOUDHURY MR P BHARDWAJ MR. T N SRINIVASAN	SC, HEALTH
12	WP(C)/3088/2020 FIXED	FAIZUL ISLAM BHUYAN Versus THE STATE OF ASSAM AND 8 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM MR B GOGOI SC, FINANCE DEPTT.
13	WP(C)/4932/2020 B/O	MANJU CHANDA Versus STATE OF ASSAM AND 7 ORS.	MR. N DHAR MR . B MALAKAR MS. S DASGUPTA	GA, ASSAM SC, AG MR. R K TALUKDAR (R-7) SC, REVENUE
14	WP(C)/5781/2020 FIXED	LOKNATH BORA AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR. T BAIDYA MS N DEKARAJA	SC, WATER RESOURCE SC, FINANCE
15	WP(C)/442/2021	LADURI RAY Versus THE STATE OF ASSAM AND 3 ORS	MR A HUSSAIN MR. A T SARKAR MS. R RAHMAN	GA, ASSAM SC, AG MR. M J BARUAH MS B MAJUMDER MS M NEOG SC, REVENUE
16	WP(C)/500/2021	SANGKHA SWARGIARY Versus THE STATE OF ASSAM AND ANR	MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	GA, ASSAM
17	WP(C)/891/2021 FIXED	PRASAD CHANDRA BORDOLOI AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D KALITA MS K PHUKAN	SC, WPT AND BC SC, FINANCE
18	WP(C)/926/2021	PRANJAL DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. R PHUKAN MR. K BORUAH MS A DAS	GA, ASSAM MR. M ALOM

19	WP(C)/1056/2021 FIXED	KANAK CHANDRA MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS	MR. S DUTTA (R-3) SC, HEALTH AND F W
20	WP(C)/3446/2021 FIXED	SUBHANKAR SARKAR AND 237 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. U PATHAK MR. D J DAS MS N MAHANTA	GA, ASSAM MR. K K PARASAR ASSTT.S.G.I.
21	WP(C)/3647/2021	ANIL DEORI Versus THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM SC, HEALTH
22	WP(C)/3900/2021	PRABAL SUNDAR TAMULI Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. P K SARMA MS. B BHUYAN MS R SAHIN	SC, PWD
23	WP(C)/6328/2021 FIXED	AMIYA KUMAR PACHONI Versus THE STATE OF ASSAM AND 3 ORS	MR. R K D CHOUDHURY MS. L DEVI MRS. M BORAH	SC, FOREST
24	WP(C)/7131/2021 FIXED	RUPJOUTEY DAS@ RUPJYOTI DAS BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	GA, ASSAM SC, F.T SC, FINANCE
25	WP(C)/104/2022	MD. SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MS D BARUAH MS BISMITA BARMAN	SC, P AND R.D.
26	WP(C)/1316/2022 FIXED	PARUL BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. U C RABHA MR. P K DAS MR. S M SARMA	SC, AG MR. S K MEDHI (r-4) SC, TRANSPORT SC, FINANCE SC, IWT
27	WP(C)/1577/2022	DULAL PATIR Versus THE STATE OF ASSAM AND 7 ORS	MR. P P DAS MD. S M RAHMAN MR. A CHETRY MR. R AHMED MR D GOGOI	GA, ASSAM MR. N K MURRY (R-8) MS. O KITS (R-8) MS P TOKBIPI (R-8) SC, REVENUE
28	WP(C)/1848/2022	NAYAN KUMAR MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. N BARMAN MS. R SALOI T TIMUNGPI	GA, ASSAM
29	WP(C)/2367/2022	LENGMINTHANG KIPGEN Versus THE UNION OF INDIA AND 3 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	MR. S S ROY MR. S S ROY ASSTT.S.G.I.
30	WP(C)/3540/2022 FIXED	ANIMA PATHAK Versus THE STATE OF ASSAM AND 4 ORS	MR I AHMED MD M RAHMAN	GA, ASSAM SC, BTC
31	WP(C)/4619/2022	JAHANARA AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR N RAHMAN	GA, ASSAM MD H R AHMED
32	WP(C)/4922/2022	AHILA KHATUN PRODHANI Versus THE COMMISSIONER AND SECRETARY AND 3 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM
ORDERS				
33	WP(C)/20/2014 WITH LCR,	MANAGEMENT OF HATTIGARH TEA ESTATE Versus THE PRESIDING OFFICER and ANR.	MR.K K MAHANTA MR.K KONWAR MR.N K KALITA MRK SINGH	MR.S SARMA SC, L C
34	Cont.Cas(C)/441/2017	KHAGENDRA NATH BARMAN Versus PRASANTA KUMAR BHUYAN	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR. C S HAZARIKA
35	Cont.Cas(C)/271/2018	SANJOY DAS Versus K. K. DWIVEDI AND Ors.	MR. S CHAUHAN MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MS. U BARUAH	MR. S K MEDHI (R2) MR. A DEY (R3) MR. A DAS (R2,R3) MR. S DUTTA (R2, R4)

36	Cont.Cas(C)/121/2019	JYOTISH CHANDRA BARO Versus ALOK KUMAR AND ORS	MR. U K DAS	MR D KALITA (R-7,8) MR. D NATH (R-7,8) MR. R DHAR (R-9) MR M DEY (R-9)
37	Cont.Cas(C)/209/2019 B/O	ANDIBI NATH AND 77 ORS. Versus PREETI SUDAN AND 4 ORS	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI MR. D UPAMANYA
	WITH			
38	Cont.Cas(C)/86/2019	HALESWARI BASUMATARY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED M M ZAMAN	
	WITH			
39	Cont.Cas(C)/164/2019	HASINA KHATUN AND 18 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. S C KEYAL
	WITH			
40	Cont.Cas(C)/252/2019	PANCHAMI BALA RAY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI
	WITH			
41	Cont.Cas(C)/303/2019	SUNITY BRAHMA AND 66 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. S C KEYAL MR. B GOGOI
	WITH			
42	Cont.Cas(C)/333/2019	PADUMI BARAH AND 23 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
	WITH			
43	Cont.Cas(C)/340/2019	PARUL DAIMARI AND 61 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
	WITH			
44	Cont.Cas(C)/350/2019	ALL ASSAM HEALTH CENTERS FEMALE ATTENDANTS ASSOCIATION Versus PREETI SUDAN AND 7 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. S C KEYAL
	WITH			
45	Cont.Cas(C)/550/2019	BHANUMATI BORO AND 54 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED	MR. S C KEYAL
46	Cont.Cas(C)/442/2019	TRAILOKYA KALITA Versus ANURAG GOYEL AND ANR.	MR. S S BAROOAH MR. C BHATTACHARYYA	MR. D SAIKIA MR. B GOGOI MR. A PHUKAN
47	I.A.(Civil)/2070/2020 MAC. APP 195/15(D/O) in Review.Pet./7617/2020	NEW INDIA ASSURANCE CO. LTD. Versus TILEIMAI DAS AND ANR.	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR. T J MAHANTA (R-1) MS. P BHATTACHARYA (R-1) MR. A BORUA (R-1)
	WITH Review.Pet./7617/2020 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus TILEIMAI DAS AND ANR. (E)		
48	Cont.Cas(C)(Suo Moto)/1/2022	XXX Versus IN RE - KUJENDRA DOLEY	SC, GHC	MR. R DE MS. D DEVI
49	I.A.(Civil)/2373/2022 in WP(C)/3299/2020	DUL MALLA BUZAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM SC, APSC SC, PWD
	WITH WP(C)/3299/2020	DUL MALLA BUZAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/147/2021 in WP(C)/3299/2020	DUL MALLA BUZAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC

50	WITH WP(C)/3317/2020	MAHANTA GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/160/2021 in WP(C)/3317/2020	MAHANTA GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM SC, APSC
51	I.A.(Civil)/2811/2022 FIXED in WP(C)/3113/2021	DIPON NARZARY AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER	GA, ASSAM
	WITH WP(C)/3113/2021	DIPON NARZARY AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER	GA, ASSAM
52	WP(C)/3899/2022 B/O	HRISHIKESH RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR A V SINGH MR W R MEDHI	SC, P AND R.D. SC, APSC
		HEARING		
53	WP(C)/7703/2017 B/O	DHANANJAY KUMAR YADAV Versus THE UNION OF INDIA and 4 ORS.	MR.B CHAKRABORTY MR.S AGARWAL MR.D AGARWAL MR.S HUSSAIN MS.P SARMAH MS.P HAZARIKA	C.G.C. MS.B SARMA ASSTT.S.G.I.
		STAY MATTERS		
54	WP(C)/3793/2020 FIXED	RANJU DAS Versus STATE OF ASSAM AND 6 ORS	MRS. S KHATANIAR LEGAL AID COUNSEL	GA, ASSAM MR. A MANNAF (R-7) MD A S ALI (R-7) MS J BEGUM (R-7) SC, P H E
	WITH I.A.(Civil)/363/2022 in WP(C)/3793/2020	RANJU DAS Versus STATE OF ASSAM AND 6 ORS	MRS. S KHATANIAR	GA, ASSAM SC, P H E

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LEAVE NOTE OF ADVOCATES FOR 26/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
8)	MR. U SARMA	23-09-2022	To	26-09-2022
9)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,26th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/105/2022	PINTU NANDI Versus DIPSHIKHA SONOWAL	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	
2	CRP(IO)/225/2022	UDDHAB DAS @ UDDAB DAS Versus M/S MAYFAIR DEVELOPERS AND BUILDERS AND ANR	MR G KHANDELIA MR. K DEKA MS N KALITA	
3	CRP(IO)/226/2022	RINJUMONI BORA SAHU AND ANR Versus BABLU DAS	MR. L N DIHINGIA MR. A K SAHU MR. S SAHU	
ADMISSION				
4	CRP/46/2018	BINOY KALITA AND 4 ORS. Versus PRIYA KALITA AND 5 ORS.	MR. B PATHAK MR H K GOGOI MR. R THADANI	MR. A TALUKDAR (R1-4, R6) MR. R SARMA (R1-4, R6) MR K KALITA (R1-4, R6) MR. K MEDHI (R1-4, R6) MR. B R DAS (R1-4, R6)
5	FAO/7/2020	SRI GAUTAM CHAUDHURY Versus SUMENDRANATH SHARMA	MR. A SATTAR MR G CHOUDHURY MS. S KAUSHIK	MR H K SARMA FOR CAVEATOR
	WITH I.A.(Civil)/338/2020 in FAO/7/2020	SRI GAUTAM CHAUDHURY Versus SUMENDRANATH SHARMA	MR. A SATTAR MR G CHOUDHURY MS. S KAUSHIK	MR H K SARMA FOR CAVEATOR
6	MACApp./647/2022	UNITED INDIA INSURANCE CO. LTD Versus SMTI DEVIKA SARMA AND 5 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
	WITH I.A.(Civil)/2732/2022 in MACApp./647/2022	UNITED INDIA INSURANCE CO. LTD Versus SMTI DEVIKA SARMA AND 5 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
7	MACApp./719/2022	THE NEW INDIA ASSURANCE CO. LTD. Versus ASTANA BEGUM AND 6 ORS.	MR. R K BHATRA MS P HAJURI MS R GANGAWAT	
	WITH I.A.(Civil)/2935/2022 in MACApp./719/2022	THE NEW INDIA ASSURANCE CO. LTD. Versus ASTANA BEGUM AND 6 ORS.	MR. R K BHATRA MS P HAJURI MS R GANGAWAT	

8	MACApp./720/2022	SMTI AMBORI CH. BARMAN Versus MD INTAZ ALI AND 2 ORS	MR. M TALUKDAR MR. A SHAKIL	MD. A AHMED MR. R K BHATRA MR D BHUYAN MS R GANGAWAT MS M N KONYAK
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
9	RSA/145/2022	MD. NAUSHAD HUSSAIN @ ZARIN HAZI Versus MD. SHOAIB BORA AND 3 ORS	MR S CHAUHAN MR. A R SHOME MR. A R SHOME MR A J GHOSH MR D NANDI	
	WITH I.A.(Civil)/2925/2022 in RSA/145/2022	MD. NAUSHAD HUSSAIN @ ZARIN HAZI Versus MD. SHOAIB BORA AND 3 ORS	MR. A R SHOME	
<u>ORDERS</u>				
10	Arb.A./16/2017	SMC GLOBAL SECURITIES LTD. Versus MR PIYUSH KHEMANI and ANR	MR.S KUMAR PETITIONER IN PERSON	MR. S CHAMARIA MR. M PHUKAN MR M ALI MR. S CHANDA
	WITH I.A.(Civil)/3650/2017 in Arb.A./16/2017	SMC GLOBAL SECURITIES LTD. Versus MR PIYUSH KHEMANI and ANR	MR. D SENAPATI PETITIONER IN PERSON MR. S KUMAR	
11	RSA/171/2018	SRI H. IBUNGCHOU SINGHA Versus SRI HIRU BABU SINGHA and 4 ORS	MR S RAJKUMAR MR. B BANERJEE MR. A ROSHID MS. M R DEVI	MS B DEVI (R1,R4, R5) MR N BARUAH (R1,R4, R5)
12	CRP/197/2018 WITH LCR	ON THE DEATH OF CHHATRAPATI SINGH, HIS LEGAL HEIRS Versus MOHAN HIRA AND 2 ORS	MR. S DUTTA MS I DAS	
	WITH			
13	RSA/346/2017	ON THE DEATH OF CHATRAPATI SINGH HIS LEGAL HEIRS Versus SRI MOHAN HIRA @ DASA and 2 ORS	MR.S DUTTA	
14	I.A.(Civil)/369/2018 FIXED in MACApp./66/2018	ORIENTAL INSURANCE CO. LTD. Versus MD. JOUNAL ABIDIN AND 2 ORS	MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	
	WITH MACApp./66/2018	ORIENTAL INSURANCE CO. LTD. Versus MD JOUNAL ABIDIN and 2 ORS	MS. N MODI MS. M CHOUDHURY MR.S DUTTA MR.C SHARMA MR. SIDHANT DUTTA	
	WITH I.A.(Civil)/371/2018 in MACApp./66/2018	ORIENTAL INSURANCE CO. LTD. Versus MD JOUNAL ABIDIN and 2 ORS	MS. N MODI MS. N MODI MS. M CHOUDHURY MR.S DUTTA MR. SIDHANT DUTTA	
15	I.A.(Civil)/3873/2019 in FAO/12541/2019	SMTI. SUMAN KUMARI SINGH Versus SRI RAMGOTI SINGH	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	
	WITH FAO/12541/2019 (Filing Number)	SMTI. SUMAN KUMARI SINGH Versus SRI RAMGOTI SINGH		
16	I.A.(Civil)/4246/2019 in Intest.Cas./5/2017 (D/O) in Intest.Cas./5/2017	BANKIM CHANDRA PAUL and 3 ORS, Versus DIPAK RANJAN PAUL	MR. A C SARMA MR. P MEDHI MR. G C BORAH	MR. A J DAS MR P DEKA MR G RENGMA

	WITH I.A.(Civil)/4245/2019	BANKIM CHANDRA PAUL and 3 ORS, Versus DIPAK RANJAN PAUL	MR. A C SARMA MR G J SAIKIA MR. P MEDHI MR. G C BORAH MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
17	RSA/79/2020	MD. ASHRAF ALI @ ASRAF ALI Versus MD. JALU SHEIKH AND 19 ORS	MR J C BORAH	MR. A DHAR MISS S ROY MD F FARIDI
	WITH I.A.(Civil)/1181/2020 in RSA/79/2020	MD. ASHRAF ALI @ ASRAF ALI Versus MD. JALU SHEIKH AND 19 ORS	MR J C BORAH	
18	I.A.(Civil)/398/2020 WITH LCR in RSA/91/2019	SRI JATINDRA BHUYAN Versus ON THE OF DHIREN BHUYAN, HIS LEGAL HEIR, LILY BORA BHUYAN 7 ORS AND 6 ORS.	MR. P SUNDI	MR. T J MAHANTA MS. P BHATTACHARJEE
	WITH RSA/91/2019	SRI JATINDRA BHUYAN Versus SRI DHIREN BHUYAN AND 6 ORS.	MR. P SUNDI	MR. T J MAHANTA MS. P BHATTACHARYA MS. P MAHANTA MR. A BORUA
	WITH I.A.(Civil)/1509/2019 in RSA/91/2019	SRI JATINDRA BHUYAN Versus SRI DHIREN BHUYAN AND 6 ORS.	MR. P SUNDI	
19	MFA/3/2021 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus UPEN PAUL @ UPENDRA PAUL AND 2 ORS.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
20	MACApp./9/2021 WITH LCR	GAURANGA SUTRADHAR Versus BIKASH GARG AND 2 ORS	MR M H AHMED MR A HUSSAIN	MR S DUTTA (R-2) MS. S. MOCHAHARI (R-2) MR. S DUTTA (R-2)
21	MACApp./26/2021 WITH LCR	MAMENA BIBI Versus THE DIVISIONAL MANAGER AND 2 ORS.	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	MR. K K BHATTA (R-1) MS JONA TALUKDAR (R-1) MS R DEVI (R-1)
22	MACApp./29/2021 WITH LCR	THE BHARATI AXA GENERAL INSURANCE COMPANY LTD Versus AMELA KHATUN AND 3 ORS	MRS M SAIKIA MR. R GOSWAMI MS. P BORTHAKUR	
23	MACApp./30/2021	MD. TIBUL CHOUDHURY Versus THE REGIONAL MANAGER, NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR N N UPADHYAYA MR A AHMED MR. S SHARMA MR. B B KAKATI	MS. R D MOZUMDAR MD K RAHMAN (R-2,3) MS. C MOZUMDAR MR. S P SHARMA
24	RSA/36/2021	RAKHAL KRISHNA NANDI Versus NIRMAL ROY	MR U DAS MR. S SAIKIA MS S BORO	MS. T ROY MS M ROY FOR CAVEATOR
25	RSA/112/2021	MD. HABIJUDDIN FAKIR Versus MD. ABDUL KADIR	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. P SUNDI
	WITH I.A.(Civil)/1938/2021 in RSA/112/2021	MD. HABIJUDDIN FAKIR Versus MD. ABDUL KADIR	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
26	MFA/123/2021 WITH LCR	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. C K S BARUAH SC, NF RLY

27	RSA/131/2021	ON THE DEATH OF PRAMUD RANJAN SARKAR, HIS LEGAL HEIRS SMTI BANDANA SARKAR AND 4 ORS Versus SHRI MADHUSUDAN HIRA AND 10 ORS	MR. T ISLAM MR. S SARKAR MS K DAS	MR. R ALI (R1, R2) MS. G P SHAHI (R1, R2) MR M BORO (R1, R2)
28	RSA/132/2021	ON THE DEATH OF PRAMUD RANJAN SARKAR, HIS LEGAL HEIRS SMTI BANDANA SARKAR AND 4 ORS Versus SHRI. MADHUSUDAN HIRA AND 10 ORS	MR. T ISLAM MR. S SARKAR MS K DAS	MR. R ALI (R1, R2) MS. G P SHAHI (R1, R2)
29	I.A.(Civil)/646/2021 WITH LCR in Arb.A./20/2019 WITH Arb.A./20/2019	JOY PRAKASH DAS Versus M/S TATA MOTORS FINANCE LTD. AND ANR. JOY PRAKASH DAS Versus M/S TATA MOTORS FINANCE LTD. AND ANR	MR. S K GHOSH MS F AHMED MR. S K GHOSH MS F AHMED	MR. R K BHATRA MR. R K BHATRA MS. P R MAHANTA MR. N K DEKA MS R GANGAWAT MS M N KONYAK
30	Test.App./4/2022	KASTURI SHARMA AND ANR. Versus DEBABRATA SHARMA	MR. A BISWAS MR R KALITA MS S AHOM	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA
31	Test.App./8/2022 WITH LCR	SWAPNA DAS AND 2 ORS. Versus CHUMKI DAS @ PAUL AND ANR.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR. T U LASKAR (r-2) MR. N DHAR (r-2) MS. U BARUAH (r-2)
32	CO/40/2022 WITH LCR in Test.App./5/2022 WITH Test.App./5/2022	MRINAL CHANDRA SARMA Versus AMAL CHANDRA SARMA AMAL CHANDRA SARMA Versus KANAK CHANDRA SARMA AND 3 ORS.	MR. P P DAS MR. A SANCHETI MS N BORGHAIN	MR. SURAJIT DAS MR. P P DAS MR. R J DAS MRS S SAIKIA PP, ASSAM
33	I.A.(CrI.)/565/2022 AB 837/2022, AB 816/2022(BOTH D/O), B/O in AB/837/2022	AIZUL HOQUE @ AJJUL HAQUE AND ANR Versus THE STATE OF ASSAM	MR. P BORDOLOI	
34	I.A.(Civil)/1516/2022 WITH LCR in RSA/54/2018 WITH RSA/54/2018	SRI MADAN CH NATH Versus PAMPA GHOSH and ANR SRI MADAN CH NATH Versus PAMPA GHOSH and ANR	MR. A R SIKDAR MR. M AHMED MR. A R SIKDAR MR. N AHMED MR. M H TALUKDAR	MR. Z HUSSAIN MS. B B AHMED
35	I.A.(Civil)/1822/2022 in RSA/134/2019 WITH RSA/134/2019	SHRI PINAKI PRASAD BISWAS AND 3 ORS. Versus SMTI. MANDIRA DANDA AND 10 ORS. SHRI PINAKI PRASAD BISWAS AND 4 ORS. Versus SMTI. MANDIRA DANDA AND 10 ORS	MS. N UPADHYAY MR. D BARUAH MS. N UPADHYAY MS. A BORGHAIN	MR D CHOUDHURY MR D CHOUDHURY MR A D CHOUDHURY MR. S BANIK MR. T CHAKRABORTY MR. P DUTTA MR A DUTTA A N HUSSAIN MS S BORA FOR CAVEATOR
36	I.A.(Civil)/2435/2022 in RSA/102/2022 WITH RSA/102/2022	FOIZUL HOQUE @ FOIZUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS. FOIZUL HOQUE @ FOIZUL ISLAM Versus THE STATE OF ASSAM AND 13 ORS.	MR. U N CHATTRY MR. O LASKAR MR. U N CHATTRY MR. O LASKAR	GA, ASSAM SC, PWD GA, ASSAM

37	I.A.(Civil)/2684/2022 in Test.App./10/2022	RASHMI REKHA BORO BASUMATARY AND 2 ORS. Versus ON THE DEATH OF MOHODA BASUMATARY, HIS LEGAL HEIRS AND ORS	MR. S K GHOSH MS F AHMED	
	WITH Test.App./10/2022	RASHMI REKHA BORO BASUMATARY AND 2 ORS. Versus MOHODA BASUMATARY AND ANR.	MR. S K GHOSH MS F AHMED	
	WITH I.A.(Civil)/2221/2022 in Test.App./10/2022	RASHMI REKHA BORO BASUMATARY AND 2 ORS. Versus MOHODA BASUMATARY AND ANR.	MR. S K GHOSH MS F AHMED	
38	I.A.(Civil)/2813/2022 in RSA/203/2015	AMITABH DAS and ORS Versus LEGAL HEIRS OF LATE DHANA RAM KALITA AND	MR S KHOUND	
	WITH RSA/203/2015	AMITABH DAS and 26 ORS Versus LEGAL HEIRS OF LATE DHANA RAM KALITA AND NIRADA BALA DAS, DILIP DAS and 12 ORS	MR. A DAS MR. S KHOUND	
	WITH I.A.(Civil)/1539/2019 in RSA/203/2015	AMITABH DAS and 30 ORS Versus ON THE DEATH OF DHANA RAM KALITA AND NIRADA BALA DAS, THEIR LEGAL HEIRS AND 19 ORS	MR. A DAS MR S KHOUND	
	WITH I.A.(Civil)/1542/2019 in RSA/203/2015	AMITABH DAS and 30 ORS Versus ON THE DEATH OF DHANA RAM KALITA AND NIRADA BALA DAS, THEIR LEGAL HEIRS AND 19 ORS	MR. A DAS MR S KHOUND	
	WITH I.A.(Civil)/1543/2019 in RSA/203/2015	AMITABH DAS and 30 ORS Versus ON THE DEATH OF DHANA RAM KALITA AND NIRADA BALA DAS, THEIR LEGAL HEIRS AND 19 ORS	MR. A DAS MR S KHOUND	
	WITH I.A.(Civil)/2814/2022 in RSA/203/2015	AMITABH DAS and ORS Versus LEGAL HEIRS OF LATE DHANA RAM KALITA AND	MR S KHOUND	
	WITH I.A.(Civil)/2815/2022 in RSA/203/2015	AMITABH DAS and 15 ORS Versus LEGAL HEIRS OF LATE DHANA RAM KALITA AND	MR S KHOUND	
39	I.A.(Civil)/2830/2022 WITH LCR in Test.App./2/2022 WITH Test.App./2/2022	DEBENDRA NATH PHUKAN Versus BIRENDRA NATH PHUKAN	MR B D DAS MR H K SARMA MRS R DEKA	MR J DAS
		DEBENDRA NATH PHUKAN Versus BIRENDRA NATH PHUKAN	MR B D DAS MR H K SARMA B B HUSSAIN	MR. S P ROY MS S DAS JYOTISH DAS
40	I.A.(Civil)/2846/2022 in Intest.Cas./10294/2022 WITH Intest.Cas./10294/2022 (Filing Number)	DIPAK CHOUDHURY Versus MADHABI DAS CHOUDHURY AND ANR. DIPAK CHOUDHURY Versus MADHABI DAS CHOUDHURY AND ANR. B	MR. M K SARMA MS. C PATOWARY B KRISHNA MS. C PATOWARY	

41	I.A.(Civil)/2855/2022 in RSA/275/2019	SRI MORON KUMAR GHOSH AND 4 ORS. Versus RENUBALA GHOSH AND 5 ORS	MR. T U LASKAR	
	WITH RSA/275/2019	RENUBALA GHOSH AND 4 ORS Versus KRISHNALAL GHOSH AND 6 ORS	MS. R CHOUDHURY	MR. T U LASKAR MR. N DHAR
	WITH I.A.(Civil)/2320/2020 in RSA/275/2019	KRISHNA LAL GHOSH AND 6 ORS. Versus RENU BALA GHOSH AND 4 ORS.	MR. T U LASKAR MR. N DHAR	MS. R CHOUDHURY
<u>STAY MATTERS</u>				
42	CRP(IO)/45/2019	NATIONAL INSURANCE CO. LTD. Versus DILIP MANDAL @ DILIP KUMAR MANDAL	MRS. S ROY MS. I DAS	MR. C M MAHANTA (R1)
43	CRP(IO)/327/2019	SIVASAGAR TOWN LAKHIMI AND GENERAL FLAT HOUSING CO-OPERATIVE SOCIETY LTD. Versus SRI SREEMANTA LAL DOWARAH AND 7 ORS.	MR. S DASGUPTA MS. M DASGUPTA	
44	CRP(IO)/381/2019	JOHIRUL ISLAM Versus AYESHA KHATUN AND 3 ORS.	MR. B PATHAK MR. R THADANI	
45	Tr.P.(C)./6/2021	ARUNDHATI DAS Versus DIPAYAN PAUL	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH	MR A BHATTACHARYA MR. S D PURKAYASTHA MR S CHOUDHURY
46	CRP/24/2022	ABANI KUMAR DAS Versus MD. ISMAIL ALI AND 5 ORS	MR. B K SEN MR A HUSSAIN MR. F HAQUE	
47	CRP(IO)/35/2022	KRITIKA SOOD Versus MD. MEHER KHAN AND ANR.	MR H GUPTA MS. R M SARMAH	MR. N K MURRY MS P TOKBIPI MS P LINGGI
48	Tr.P.(C)./47/2022	SMTI. MOUCHUMI PATHAK @ MOUSUMI PATHAK AND 3 ORS Versus PRANJAL SHARMA @ BABLU	MR. I C DEKA	
49	Tr.P.(C)./65/2022	NANDITA PAUL Versus UTTAM DAS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM M R Sharma	MR. M DUTTA MR K M BORA
50	Tr.P.(C)./72/2022	SUPRIYA DEY MANIK Versus ABHIJIT MANIK	MR. U B SARMA MRS. G SARMA	

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LEAVE NOTE OF ADVOCATES FOR 26/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
7)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
8)	MR. U SARMA	23-09-2022	To	26-09-2022
9)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Monday,26th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2421/2022	NITUL DAS Versus THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
2	Bail Appln./2453/2022	NAYAN SAIKIA AND ANR Versus THE STATE OF ASSAM	MR M RANA MD. I AHMED	PP, ASSAM
3	Bail Appln./2458/2022	MANIK ALI Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH MD. K ALI	PP, ASSAM
4	Bail Appln./2462/2022	JAYANTA DEKA Versus THE STATE OF ASSAM	MR. T DEURI MR. P M TALUKDAR MR. R BAISHYA MS R AKHTAR	PP, ASSAM
5	Bail Appln./2464/2022 B/O	BRINEN BASUMATARY ALIAS BIREN BASUMATARY AND ANR Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MS T WAPANGLA	PP, ASSAM
6	Bail Appln./2475/2022	GOBINDA CHOUDHURY Versus THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM
7	Bail Appln./2477/2022	DEEP ROY Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH	PP, ASSAM
8	Bail Appln./2484/2022	EDRISH ALI Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL	PP, ASSAM
MOTION				
9	Crl.Rev.P./481/2022	JAKARIA AHMED Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
10	Crl.Rev.P./482/2022	MD. MATIBUR RAHMAN Versus PINTU GHOSH	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MS. P KHATUN	

WITH
I.A.(CrI.)/573/2022
in CrI.Rev.P./482/2022

MD. MATIBUR RAHMAN
Versus
PINTU GHOSH

MR. SURAJIT DAS
MR A W AMAN
MS SURAYA RAHMAN
MR SARFRAZ NAWAZ
MR S A BARBHUYAN
MS. P KHATUN

11	CrI.Rev.P./483/2022	HEMANTA GOHAIN Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR. T R SARMA MR. A K ROY	PP, ASSAM
12	AB/2674/2022	SULEMAN ALI @ PUNA ALI Versus THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
13	AB/2719/2022 FIXED.	JISHU DAS Versus THE STATE OF ASSAM	MR F KHAN MS. R TALUKDAR	PP, ASSAM
14	AB/2754/2022	ABDUL KADER Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
15	AB/2758/2022	ABDUL KADER Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
16	AB/2780/2022	RAHUL HAQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
17	AB/2783/2022	SAYED ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
18	AB/2797/2022	ABDUL KADER Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
19	AB/2831/2022	RAJIB CHOUDHURY Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
20	AB/2832/2022	JYOTI THAKURIA Versus THE STATE OF ASSAM	MR P K SARMA MR R S CHAUHAN	PP, ASSAM
21	AB/2834/2022	MD MANIRUL HAQUE Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
22	AB/2837/2022	SAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM

ADMISSION

23	CrI.Pet./1403/2019 WITH LCR 2 FILES	PANKAJ KHATANIAR @ KATANIAR Versus THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. S K DAS	MR. J AHMED (R-2) MS A HUSSAIN (R-2) PP, ASSAM
24	CrI.Rev.P./33/2020 WITH LCR 4 FILES, FIXED	MRS. GITIKA BARMAN Versus SANJEEV BARMAN	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	MR. P THAKURIA MR. S BARMAN
25	CrI.Pet./272/2021 B/O	TAHIDUL ALAM Versus THE UNION OF INDIA	MR Z KAMAR MR Z KAMAR MR. R R KAUSHIK MR A K DAS	SC, NCB
26	CrI.Pet./649/2021 WITH LCR 1 FILE, FIXED	SUBHASHIS KAR Versus THE STATE OF ASSAM AND ANR	MR B SINHA MR. K PAUL MR. A SARMA MR D K DEY MR J P CHAUHAN MS T DEBNATH	MS M HAZARIKA MR D KHAN (r-2) PP, ASSAM

27	CrI.Rev.P./93/2022 FIXED	KUNDAN SING RAWAT Versus SMT. BABY BORO	MD S HOQUE MR. M DEKA MR S JAFRI	MS. R CHOUDHURY (r-2) MS F N ZAMAN (r-2)
28	CrI.A./220/2022 WITH OFFICE NOTE	RAJEN RAI @ RAJEN RAY Versus THE STATE OF ASSAM AND ANR	MR. N BARMAN T TIMUNGPI MS. J BARMAN	PP, ASSAM
	WITH I.A.(CrI.)/519/2022 in CrI.A./220/2022	RAJEN RAI @ RAJEN RAY Versus THE STATE OF ASSAM AND ANR	MR. N BARMAN T TIMUNGPI MS. J BARMAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
29	Bail Appln./2227/2022 WITH CASE DIARY	NATUNJOY NUNISA Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
30	Bail Appln./2294/2022 FIXED.	HIMADRI SHEKHAR CHAKRABARTY Versus THE STATE OF ASSAM	MR. J KALITA MR. T BARUAH MR. N J GOGOI MS A DAS MS. S. KAR	PP, ASSAM
31	Bail Appln./2297/2022 FIXED	AKSHAY DUM @ BIRAT @ AKSHAY DOME Versus THE STATE OF ASSAM	MR. J BARMAN	PP, ASSAM
<u>BAIL HEARING</u>				
32	AB/1531/2022 FIXED	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
33	AB/2574/2022 FIXED	DIPLU TAID AND 4 ORS Versus THE STATE OF ASSAM	MR. B HALDAR R L CHUTIA	PP, ASSAM
34	AB/2590/2022	MD. NUR MAHAMMAD Versus THE STATE OF ASSAM	MR. T K BHUYAN MR A ALI	PP, ASSAM
35	AB/2611/2022 FIXED	MOHOR ALI AND ANR. Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI MR. L HUSSAIN	PP, ASSAM
<u>ORDERS</u>				
36	CrI.L.P./37/2022 WITH OFFICE NOTE, LCR 2 FILES in CrI.A./4017/2022	NOOR MOHAMMAD SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. A AWAL MR. B HUSSAIN MR. N AHMED MR R A AHMED	PP, ASSAM
	WITH CrI.A./4017/2022 (Filing Number)	NOOR MOHAMMAD SARKAR Versus THE STATE OF ASSAM AND 3 ORS. B	MR. A AWAL	
37	CrI.Pet./386/2022 WITH LCR 2 FILES, B/O	TAMAL KRISHNA KAR Versus THE STATE OF ASSAM AND 4 ORS	MR. JUNM LASKAR MS N KHATUN	PP, ASSAM
38	I.A.(CrI.)/421/2022 WITH LCR 2 FILES in CrI.Rev.P./270/2022	SMT. JOYGUN BEWA Versus MUJAM UDIN PRODHANI AND 3 ORS	MR. A DAS	MR B P BORAH PP, ASSAM
	WITH CrI.Rev.P./270/2022	MUJAM UDIN PRODHANI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	MR. A DAS (R2) MR. A A R KARIM (R-2) PP, ASSAM
39	CrI.Pet./438/2022 B/O	RATNAJYOTI DOLEY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	M ALAMGEER MR. A ALAM	PP, ASSAM
40	I.A.(CrI.)/509/2022 AB 2276/2022(D/O) in AB/2276/2022	NIPEN BARMAN Versus THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
<u>STAY MATTERS</u>				

41	Crl.Rev.P./311/2018 WITH LCR 3 FILES	JAI DUL ISLAM @ JAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	MR J ISLAM (R2) MR. T MOHAMMAD (R2) PP, ASSAM
42	Crl.Pet./469/2018 B/O	JITF WATER INFRASTRUCTURE LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	PP, ASSAM
43	Crl.Pet./777/2018 WITH LCR 1 FILE	PRANAB BORA Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR S CHAKRABORTY	PP, ASSAM
44	Crl.Pet./78/2022	RAVI AGARWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	MR. C S RAY (R-2,3) Mukesh Sharma (r-4) MS F RAHMAN (r-4) PP, ASSAM MS. P BORGHAIN (R-2,3)
45	Crl.Pet./689/2022	SANDIP DAS @ SANDEEP KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR. U DUTTA MS. R R SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGHAIN	16-09-2022	To	29-09-2022
7)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
8)	MR. U SARMA	23-09-2022	To	26-09-2022
9)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Monday,26th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 18

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/2332/2021 FIXED in WP(C)/2132/2021 WITH WP(C)/2132/2021	PARBATI KONWAR Versus MUKTA RAM DEKA MUKTA RAM DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR. P MAHANTA MR. A DEKA	MR. A DEKA SC, ELEM. EDU GA, ASSAM MR. P MAHANTA MR B N KONWAR
2	I.A.(Civil)/2432/2022 FIXED in WP(C)/4624/2021 WITH WP(C)/4624/2021	ATUL CH. ROY Versus SAHIDUR RAHMAN SK AND 6 ORS. FAYZAL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MR A ALI MD Y ALI MR. M R KHANDAKAR	MR. M R KHANDAKAR SC, ELEM. EDU GA, ASSAM MR A ALI (r-7) MR. S ISLAM (r-7)
3	I.A.(Civil)/2552/2022 FIXED in WP(C)/3302/2022 WITH WP(C)/3302/2022	SUBHASH NATH MAZUMDAR Versus NIRENDRA KUMAR NATH AND 5 ORS. NIRENDRA KUMAR NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MR. J LASKAR MR R DAS	SC, SEC. EDU. MR. J LASKAR SC, SEC. EDU. GA, ASSAM MR. K A MAZUMDER (R-6) MR A HAI (R-6)
4	I.A.(Civil)/2928/2022 in WP(C)/4736/2022 WITH WP(C)/4736/2022	GANESH CHANDRA ROY AND ANR. Versus PRANITA DAS AND 6 ORS. PRANITA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. A M KHAN MR. M ALI MR. R ISLAM	GA, ASSAM MR. M ALI SC, EDU SC, ELEM. EDU MR. A M KHAN (r-7,8)
ORDER NO STEPS				
5	WP(C)/3242/2021	AJIT SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR B ISLAM	SC. EDU.
ORDER (IMPLEADMENT OF PARTY)				
6	I.A.(Civil)/2643/2022 in Cont.Cas(C)/632/2020	DULAL KRISHNA BHATTA Versus PREETOM SAIKIA, I.A.S. (RETD.) AND 5 ORS	MR S KHOUND R SARMAH	MR. K GOGOI

WITH
Cont.Cas(C)/632/2020

DULAL KRISHNA BHATTA
Versus
PREETOM SAIKIA, I.A.S. AND 2 ORS

MR S KHOUND
R SARMAH

SC, HIGHER EDU
MR. D SAIKIA
MR. D SAIKIA
MR S BHUYAN
MR R DHAR (R-3)
MR. K GOGOI (r-1)
MR. K GOGOI (r-1)
MR S DAS

ADMISSION

7	WP(C)/7624/2015 FIXED	THE STATE OF ASSAM Versus JIBAN BARUAH and 7 ORS.	MR.R MAJUMDAR MR.N SARMA MR.D CHETIA	MR.K K MAHANTA MS.N S THAKURIAR- 1 - 8 MS.P DEB(R-1 - 8)
8	WITH WP(C)/2981/2015	THE STATE OF ASSAM and ANR. Versus HEMANTA KUMAR SINGH and 6 ORS	MR.R MAZUMDAR SC, ELEMENTARY EDUCATION	MR.S K SINGHA(R-1 to 7) MR.M K NEOG(R-1 to 7) MR.M K DUTTAR-1 to 7
9	WITH WP(C)/3795/2015	SMTI ARUNIMA SAIKIA and 5 ORS Versus THE STATE OF ASSAM AND ORS	MR.S AGARWAL MR.S SAHU MS.C KALITA MR.P K MONDAL MR.N N JHA	SC, ELEMENTARY EDUCATION(R2-7) SC, SSA(R6)
10	WITH WP(C)/3933/2015	SMTI BIJUMONI SAIKIA and 5 ORS Versus THE STATE OF ASSAM AND ORS	MR.D K BAGCHI MR.S SAHU MS.C KALITA MR.N N JHA	SC, ELEMENTARY EDUCATIONR2-7 SC, SSA(R6)
11	WITH WP(C)/4108/2015	SMTI RANU OZAH and 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.S SAHU MS.C KALITA MR.N N JHA	SC, ELEMENTARY EDUCATION(R1-4 & 6) SC, SSA(R5)
12	WITH WP(C)/4348/2015	SMTI RUMI BHUYAN and 7 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.S SAHU MS.C KALITA MR.N N JHA	SC, ELEMENTARY EDUCATION(R1-4&6) SC, SSAR5
13	WITH WP(C)/4368/2015	SMTI SANDHYARANI DUTTA Versus THE STATE OF ASSAM and 6 ORS	MR.S SAHU MS.C KALITA MR.N N JHA	SC, ELEMENTARY EDUCATION SC, SSA(R6)
14	WP(C)/6740/2016	ABHIJIT BHOWMICK Versus GAUHATI UNIVERSITY and 4 ORS.	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.D J KAPIL	SC, G U MR.L P SHARMA
15	WP(C)/7674/2016	INSANUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR.R M CHOUDHURY MR.R BORAH	SC, SECONDARY EDUCATION
16	WP(C)/6264/2017	MOINUL AHMED AND 19 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.S BORA MR.R SARMA	MR. B GOGOI (SC, FINANCE) MR. S R BORUAH (GA, ASSAM) MR. A DEKA (SC, ELEMENTARY EDU. DEPT.) SC, ELEM. EDU
17	WP(C)/8135/2019 B/O	MADHUKARA ROYCHOUHURY Versus THE COMMISSIONER AND ANR	MD S HOQUE MS P CHAKRABORTY MS. K KHAN MS A DAS	SC, ELEM. EDU MR. A Z AHMED SC. A.S.S.A.
18	WP(C)/3449/2020 B/O	SUMANA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER	SC, SEC. EDU. MR. A K DUTTA (R5) MR. B PURKAYASTHA (R5)
19	WP(C)/4188/2020 B/O	AMUSANA MIA Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR F A LASKAR MR. D H MOZUMDER	SC, ELEM. EDU MR. J N ISLAM MS A BEGUM
20	WP(C)/5572/2020 B/O	NRIPENDRA CH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE

21	I.A.(Civil)/347/2021 in WP(C)/9550/2019	DIGANTA GOSWAMI Versus THE STATE OF ASSAM AND 8 ORS.	MR G J SHARMA MS U DAS	
	WITH WP(C)/9550/2019	DIGANTA GOSWAMI Versus THE STATE OF ASSAM AND 8 ORS	MR G J SHARMA MS U DAS MR. M S SHARMA MS B CHAKRAVARTY	SC, HIGHER EDU SC, G U SC, U G C
22	WP(C)/553/2021	MRINMOY BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. R K BORAH MR B BURAGOHAIN MR. R PHUKAN	SC, ELEM. EDU SC, SCERT, ASSAM
	WITH I.A.(Civil)/480/2022 in WP(C)/553/2021	MRINMOY BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. R K BORAH MR. R PHUKAN MR. R PHUKAN	SC, SCERT, ASSAM SC, EDU
23	WP(C)/4689/2021 B/O	MALATI BEPARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR I HAQUE	SC, ELEM. EDU
24	WP(C)/6264/2021	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. M A I HUSSAIN MR A R BHUYAN MS R A MOSTAFI N ISLAM	SC, HIGHER EDU
25	WP(C)/6316/2021 B/O	MD. PEAR ALI Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA MR S JAFRI	SC, SEC. EDU. H A AHMED (r-5) MR. R ALI (r-5) DR. R HOQUE (r-5) MR R ISLAM (r-5)
26	WP(C)/6419/2021 B/O	DWIMUSHRI BARO Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM SC, BTC
27	WP(C)/6968/2021	NOJRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
28	WP(C)/783/2022	JUGA SAIKIA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. M K NEOG MR. M K DUTTA	SC, ELEM. EDU SC, AG SC, FINANCE
29	WP(C)/1095/2022 B/O	BULA SARKAR Versus THE STATE OF ASSAM AND 7 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, SEC. EDU. MR. M K BORO SC, BTC
30	WP(C)/4850/2022 B/O	MD. RIYAJUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI SC, FINANCE ASSTT.S.G.I.
31	WP(C)/5325/2022 B/O	AKAN KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MS. S DOLEY	SC, ELEM. EDU GA, ASSAM
<u>ORDERS</u>				
32	WP(C)/2638/2017 CAVT. NO. 599/2017 B/O	MADHAB BHUYAN, Versus THE STATE OF ASSAM and 6 ORS.	MR.S K DAS MR R KARIM	MS N BEGUM (r-7) MRS B JAIN (R.No.5) MR. N J GOGOI(R.No.5) MR. K M MAHANTA (r-7) MR S GAUTAM (r-7) MS N BORDOLOI(R.No.6)
33	Cont.Cas(C)/245/2019 B/O	ARPHAN ALI AHMED AND ANR. Versus PREETOM SAIKIA, IAS	MR N AHMED MR. S RANA	MR. D MOZUMDER MR. P K BORAH (R1) MR. K P PATHAK (R1) MR. S BISWAS
34	Cont.Cas(C)/181/2020 B/O	MONIKA SAIKIA Versus PREETAM SAIKIA AND ANR.	MR. S S S RAHMAN MR. A DEKA MR. M R SODIAL	MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MS A DAS (R-1)

35	I.A.(Civil)/2155/2020 in WP(C)/5217/2017 WITH WP(C)/5217/2017 CAVT. NO. 1181/17	NAZMUL ISLAM Versus THE STATE OF ASSAM and 11 ORS. MD. NAZMUL ISLAM Versus THE STATE OF ASSAM and 11 ORS.	MR. I H SAIKIA MR. M R CHOUDHURY MS L HMAR MR H R A CHOUDHURY DR.B AHMED MR. I H SAIKIA MR. B PURKAYASTHA MR. M R CHOUDHURY MR.S SUTRADHAR MS L HMAR	MR. S C KEYAL SC, ASSAM UNIVERSITY MR S DEY (R10) MR. N DHAR (R10) MR.T ROY MS.B SARKAR MR.S K GHOSH(R-8) MR. S S ROY (SC, NCTE) MS.F AHMED(R-8) MR.S DEY SC, SECONDARY EDUCATION FOR CAVEATOR MR.S C KOYAL SC, ASSAM UNIVERSITY
36	WITH WP(C)/4291/2017	BIJON NATH Versus THE STATE OF ASSAM and 6 ORS.	MR G N SAHEWALLA MR.A K DUTTA MRA R BHUYAN MR. B PURKAYASTHA	MR.S K DAS(R-7) MR. I ALAM (R4) MR.S S ROY(R-4) MRR KARIM(R-7) SC, SECONDARY EDUCATION SC, ASSAM UNIVERSITY
37	WITH WP(C)/4480/2017	AMALENDU DEBNATH Versus THE STATE OF ASSAM and 7 ORS.	MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	MR.S C KEYAL MR.S K DAS(R-7) MR.S K GHOSH(R-6) MR. I ALAM (R4) MR.S S ROY(R-4) MS.F AHMED(R-6) MR R KARIM(R-7) SC, SECONDARY EDU SC, ASSAM UNIVERSITY
38	WITH WP(C)/4442/2020	DINA NATH KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. S SUTRADHAR	MR. A DEKA (R-7) MR. A DAS MR. I. ALAM, SC, N C T E MR P P PHUKAN (r-6) SC, EDU MS A B PHUKAN (r-6) SC, G U
39	I.A.(Civil)/2215/2020 in WP(C)/7948/2018 (D/O) in WP(C)/7948/2018	HAMELA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. F A HASSAN	SC, ELEM. EDU MR A N AHMED (R-6) MR N AHMED (R-7) MR N ISLAM (R-7)
40	Cont.Cas(C)/252/2021 B/O	ABINASH SUKLABAIIDYA Versus DHARMA KANTA MILI, ACS	MR. L R MAZUMDER	MR. K GOGOI
41	Cont.Cas(C)/314/2021 B/O	SUNIL KAKATI Versus PHANINDRA JIDUNG and ANR.	MR. R BORUAH	
42	WP(C)/1608/2021 B/O	TARUN CHANDRA NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, HIGHER EDU GA, ASSAM MR. S NEOG (R-7,8) MS. S G BARUAH (R-7,8) MR. B BORGHAIN (R-7,8) MR B SAIKIA (R-7,8)
43	I.A.(Civil)/2421/2021 in WP(C)/3650/2021 (D/O) in WP(C)/3650/2021	MD. ABUL HASEN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SAYED MR. S K TALUKDAR	SC, ELEM. EDU MR. M KHAN
44	WP(C)/6065/2021	NURUL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, ELEM. EDU SC, SSA
45	Cont.Cas(C)/57/2022 B/O	MRS. PARINITA BORAH Versus DHARMA KANTA MILI	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. N BORPATRAGOHAİN MR I GAUTAM	SC, HIGHER EDU MR. D SAIKIA MR. K GOGOI MR. K GOGOI

46	Cont.Cas(C)/294/2022 B/O	ANWARUL ISLAM LASKAR Versus B B DEV CHOUDHURY, IAS AND ANR	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	
47	Cont.Cas(C)/420/2022 B/O	ANURADHA PRIYADARSHINI BHUYAN AND 18 ORS. Versus DR. OM PRAKASH, IAS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	
48	WP(C)/966/2022	SUKHAMANI SINHA Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, ELEM. EDU
49	I.A.(Civil)/1766/2022 in WP(C)/313/2022	ABDUL MATIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED	SC, SEC. EDU.
	WITH WP(C)/313/2022	ABDUL MATIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU. MR. S C KEYAL (R-4) MS G HAZARIKA (R-4) MISS P DAS (R-4)
50	I.A.(Civil)/2404/2022 in WP(C)/3174/2021(D/O) in WP(C)/3174/2021	SOMPRASAD UPADHAYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR J SINGH	SC, ELEM. EDU SC, ELEM. EDU
51	WP(C)/2472/2022	MRS. RITA BEYPI Versus THE STATE OF ASSAM AND 6 ORS	MR. N BARUAH MR. R J DAS	SC, HIGHER EDU MR. K N CHOUDHURY (r-6) MR. S K DEORI(R-7) MS. SOMILA(R-7) MR. D J DAS (r-6) MS N MAHANTA (r-6)
52	WP(C)/2499/2022	MOKBUL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. A DEKA	SC, ELEM. EDU MR H R A CHOUDHURY (r-7) GA, ASSAM MR F U BARBHUIYA (R-8) MR F U BARBHUIYA (R-8) MR. H ALI (R-8) MS S DAS (r-7)
53	I.A.(Civil)/2509/2022 in Cont.Cas(C)/59/2020	SYEDA ANJUARA BEGUM AND ANR. Versus PREETOM SAIKIA, I.A.S. AND 3 ORS.	MR A W AMAN	
	WITH Cont.Cas(C)/59/2020	SYEDA ANJUARA BEGUM AND ANR. Versus PREETOM SAIKIA, I.A.S. AND ANR.	MR. SURAJIT DAS MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MR. D SAIKIA MR S M T CHISTIE MS SURAYA RAHMAN MR A CHALIHA
54	I.A.(Civil)/2783/2022 in WP(C)/5746/2016 (D/O), in WP(C)/1505/2017 (D/O) in WP(C)/5746/2016	THE CO-ORDINATION COMMITTEE OF THE PRIVATE AND NON-AFFILIATED STUDY CENTRE Versus THE UNION OF INDIA and 5 ORS	MR. M U MAHMUD MR S H MAHMUD	ASSTT.S.G.I. SC, U G C
	WITH I.A.(Civil)/1276/2022	THE CO-ORDINATION COMMITTEE OF THE PRIVATE AND NON-AFFILIATED STUDY CENTRE Versus THE UNION OF INDIA and 5 ORS		MR.R THAKURIA(R- 4&5) SC, EDUCATION ASSTT.S.G.I. MR.L P SHARMA(R- 4&5)
55	WP(C)/4081/2022 FIXED	DR BANASMITA NATH Versus THE STATE OF ASSAM AND 6 ORS	MR S MUKTAR MR A N IQBAL	SC, HIGHER EDU MR S BORTHAKUR (R-6) MR B CHANDA (r-3,4) MR. P. SINGHA (R-6)

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LEAVE NOTE OF ADVOCATES FOR 26/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
7)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
8)	MR. U SARMA	23-09-2022	To	26-09-2022
9)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,26th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/75/2015 CAVT. NO.& 210//15 FIXED	THE STATE OF ASSAM and 3 ORS Versus M/S J.D. PHARMACEUTICALS and 3 ORS	MR.B GOGOI SC, HEALTH	MR.S P ROY MR.K K DEY(R-4) MR.K RAJBONGSHI MRV K BAROOAH(R-4) FOR CAVEATOR
2	MACApp./651/2022 FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMT PRANITA BORAH AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MS J ROY MR. S P SHARMA	
	WITH I.A.(Civil)/2743/2022 in MACApp./651/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMT PRANITA BORAH AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MS J ROY MR. S P SHARMA	
FOR HEARING U/O XLI RULE II C.P.C.				
3	RSA/75/2019 WITH LCR	SRI ANIL DAS Versus ON THE DEATH OF MD. SHAMSUL HUSSAIN HIS LEGAL HEIRS MRS. NAZMA PARVEEN SULTANA AND ORS	MR P K KALITA MR. A C SARMA MR. B SAHARIA MR. A M BARBHUIYA MR. P MEDHI MR. G C BORAH MR. K R BOROOAH MS A BEGUM	MR D CHOUDHURY MR M CHOUDHURY MR. S N KRISHNATRAYA MS S R MAZARBHUIYA MR. D ROY1448
	WITH I.A.(Civil)/1189/2019 in RSA/75/2019	SRI ANIL DAS Versus MD. SHAMSUL HUSSAIN	MR. A C SARMA MR. P MEDHI MR. G C BORAH	
4	RSA/143/2022 CAVT. NO.06952/022,	JATIN DAS AND 11 ORS. Versus HARI DAS AND 3 ORS.	MR H NATH MR. B D DEKA MR. M DAS	MR P UPADHYAY FOR CAVEATOR
	WITH I.A.(Civil)/2832/2022 in RSA/143/2022	JATIN DAS AND 11 ORS. Versus HARI DAS AND 3 ORS.	MR H NATH MR. B D DEKA MR. M DAS	MR P UPADHYAY FOR CAVEATOR

ORDERS

5	Arb.A./16/2014 WITH LCR	M/S MEGHALAYA OXYGEN PRIVATE LIMITED REPRESENTED BY BITS DIRECTOR PRAVIN JAIN Versus ASSAM STATE COOPERATIVE MARKETING and CONSUMERS LTD STATFED	MR.H NATH MR.P KATAKI MR.D CHAKRABORTY	MD.S ISLAM MR.A CHOUDHURY MS.M KONCH
6	CRP/437/2015 B/O	MRS. SANJIDA CHOUDHURY and 3 ORS Versus KUKOI CHETIA and 4 ORS.	MR.P C DEY MR B CHANDA MR.A SARKAR MS.S PAUL	MS.R HUSSAINR-2 MR.A SATTAR(R-2) MR.S M BARUAH(R-1) MR.N ANAND(R-4&5) MR.U K BARMAN(R-4&5) MS.M GOGOI(R-1) MR.A K SINGH(R-4&5) MR.H K BARUAH(R-2) MR.R BHUYAN(R-1) MS.S CHOUDHURY(R-2)
	WITH I.A.(Civil)/3983/2019 in CRP/437/2015	MRS. SANJIDA CHOUDHURY and 3 ORS Versus KUKOI CHETIA and 4 ORS.	MR. P C DEY	MR. R BHUYAN
	WITH I.A.(Civil)/3984/2019 in CRP/437/2015	MRS. SANJIDA CHOUDHURY and 3 ORS Versus KUKOI CHETIA and 4 ORS.	MR. P C DEY	MR. R BHUYAN
	WITH I.A.(Civil)/3985/2019 in CRP/437/2015	MRS. SANJIDA CHOUDHURY and 3 ORS Versus KUKOI CHETIA and 4 ORS.	MR. P C DEY	MR. R BHUYAN
7	I.A.(Civil)/201/2017 WITH LCR in RFA/6/2017 WITH RFA/6/2017	SRI PRADIP KUMAR GUPTA Versus SRI MANTU BARUAH	MR.S K SANGANERIA MRG JALAN	MR.M DAS MR.B D DEKA
		SRI PRADIP KUMAR GUPTA Versus SRI MANTU BARUAH	MR.S K SANGANERIA MRG JALAN	MR.M DAS MR.B D DEKA
8	RSA/394/2017	SMTI NILIMA DUTTA and 3 ORS Versus SMTI OM LAKHI BURAGOHAIN and 11 ORS	MR. N ALAM MR A SHARMA MR.S U AHMED MR K JAIN MR A HAWARI	MR. A SARMA MR. B CHOUDHURY MR. K KALITA
9	RSA/57/2018	GOBINDA MONDAL Versus PRADIP GHOSH AND 2 ORS,	MR. D BORAH MRS. R BORAH MR. P K SHAH	MR. S K SAHARIAH (R1) MR. D CHANDRA NATH (R1) MR D C NATH MR. C SHARMA (R1)
10	RSA/80/2018 WITH I.A.(Civil)/1085/2018 in RSA/80/2018	M/S BHUTAN DUARS TEA ASSOCIATIONS LTD. and ANR Versus NORTHERN EVANGELICAL LUTHERAN CHURCH (NELC) and 5 ORS	MR M BEZBARUAH MR. T PRADHAN MR. A LAL	MR G BAISHYA
		M/S BHUTAN DUARS TEA ASSOCIATIONS LTD. and ANR Versus NORTHERN EVANGELICAL LUTHERAN CHURCH (NELC) and 5 ORS	MR M BEZBARUAH MR. T PRADHAN MR. A LAL	
11	RSA/179/2018	MD MOINUDDIN SIKDAR Versus AMIR HUSSAIN and 11 ORS	MR. S A AHMED MS.S CHAKRABORTY MR.S A AHMED	MR.R SARMA MR.P K DEKA MR.H DEKA MR. D HAZARIKA MR.A HUSSAIN MR.D HAZARIKA

	WITH I.A.(Civil)/253/2019 in RSA/179/2018	MD MOINUDDIN SIKDAR Versus AMIR HUSSAIN and 11 ORS	MR. S A AHMED MS.S CHAKRABORTY MR.S A AHMED	MR.R SARMA MR.P K DEKA MR.H DEKA MR.A HUSSAIN MR.D HAZARIKA MR D HAZARIKA
12	RSA/256/2018	SRI ROMA PRASAD CHAKRABORTY Versus SMTI PRANOYA DAS and 5 ORS	MR. R J BORDOLOI MR. R J BORDOLOI MR. R ALI MS. M SARMAH MS. C SARMA	MR. M H RAJBARBHUIYAN (R1, R4, R6) MR. W RAHMAN (R1, R4, R6) MS. S RASUL (R1, R4, R6)
	WITH RSA/31/2018	ROMA PRASAD CHAKRABORTY Versus SMTI PRANAYA DAS and 5 ORS	MR. R J BORDOLOI MRS. M SARMA MR. R ALI MS. C SARMA	MR. M H RAJBARBHUIYAN (R1 TO 6) MS. S RASUL (R1 TO 6) MS. R CHETRI (R1 TO 6)
	WITH RSA/33/2018	SRI ROMA PRASAD CHAKRABORTY Versus SMTI PRANOYA DAS and 5 ORS	MR. R J BORDOLOI MRS M SARMA MR. C SARMA MR R ALI	MR. M H RAJBARBHUIYAN (R1 TO 6) MS. S RASUL (R1 TO 6) MS. R CHETRI (R1 TO 6)
	WITH RSA/75/2018	SRI ROMA PRASAD CHAKRABORTY Versus SMTI PRANOYA DAS and 5 ORS	MR. R J BORDOLOI MR. R ALI MRS. M SARMA MS. C SARMA	MR. M H RAJBARBHUIYAN (R1, R4, R6) MS. S RASUL (R1, R4, R6)
	WITH RSA/101/2018	SRI ROMA PRASAD CHAKRABORTY Versus SMTI PRANOYA DAS and 5 ORS	MR.R J BORDOLOI MS. M SARMAH MR. R ALI MS. C SARMA	MR. M H RAJBARBHUIYAN MS. S RASUL
	WITH RSA/128/2018	SRI ROMA PRASAD CHAKRABORTY Versus SMTI PRANOYA DAS	MR. R J BORDOLOI MR. R ALI MS. M SHARMA MS. C SARMA	MR. M H RAJBARBHUIYAN MS. S RASUL
	WITH RSA/160/2018	SRI ROMA PRASAD CHAKRABORTY Versus SMTI PRANOYA DAS	MR.R J BORDOLOI MR. R J BORDOLOI MRS. M SARMA MR. R ALI MS. C SARMA	MR. M H RAJBARBHUIYAN MS. S RASUL
	WITH RSA/176/2018	SRI ROMA PRASAD CHAKRABORTY Versus SMTI PRANOYA DAS and 5 ORS	MR.R J BORDOLOI MR. R ALI MS. M SHARMA MS.C SARMA	MR. M H RAJBARBHUIYAN MS. S RASUL
20	RSA/275/2018	MUSSTT SAHEDA BEGUM AND 6 ORS Versus MD BUDHI SHEIKH	MS. R CHOUDHURY MR. M HUSSAIN MS. S S ZIA	MR A SHARMA
21	MACApp./504/2018 FIXED	NEW INDIA ASSURANCE COMPANY LTD Versus ALKIMA KHATUN and 6 ORS	MS. N MODI MS. M CHOUDHURY MR. S DUTTA	MR. T J MAHANTA (R1,R4,R5) MS. P BHATTACHARYA (R1,R4,R5) MR. A BORUA (R1,R4,R5) MR. S DUTTA (R1,R4,R5) MR. C SHARMA MR G BHARADWAJ MR B DEORI
	WITH I.A.(Civil)/1972/2018 in MACApp./504/2018	NEW INDIA ASSURANCE COMPANY LTD Versus ALKIMA KHATUN and 6 ORS	MS. N MODI MS. M CHOUDHURY MR. S DUTTA	MR. S DUTTA MR. C SHARMA
22	I.A.(Civil)/2698/2018 in RFA/88/2018	SMT MAKANI DAS AND 6 ORS Versus SHRI RADHA RAMAN KHATUWALA AND ANR	MR. J H SAIKIA	MR. S P ROY (R1) MR. A Y CHOUDHURY (R2) MR. N H LASKAR (R2) MR. T A CHOUDHURY (R2) MS. N RAI (R1)

	WITH RFA/88/2018	SMT MAKANI DAS AND 6 ORS Versus SHRI RADHA RAMAN KHATUWALA AND ANR	MR. J H SAIKIA	MR. S P ROY (R1) MS. N RAI (R1)
	WITH I.A.(Civil)/2699/2018 in RFA/88/2018	SMT MAKANI DAS AND 6 ORS Versus SHRI RADHA RAMAN KHATUWALA AND ANR	MR. J H SAIKIA	
23	RSA/7/2019	GOPAL BAGARIA Versus SRI BINOD BAGARIA	MS. K MALAKAR MR. L TALUKDAR MR. A BHATTACHARYA MR B DAS MRS. M DAS MS. K KALITA MR. A BHATTACHARJEE MR H TALUKDAR	MR. A L MANDAL
24	RSA/16/2019	SK MOYNA BIBI AND 7 ORS Versus SK SURUJ ALI AND 10 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. S S ZIA	
25	RSA/90/2019	SRI KALA MIA AND ANR Versus SRI ALTAF HUSSAIN	MR. B C DAS MR D N BHATTACHARYYA	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
26	RSA/136/2019	SMTI PHULESHWARI DEKA and 3 ORS, Versus LILADHAR BORA and 2 ORS,	MR. S K GHOSH	MR A C ROY (CAVEATOR) MS. N GOGOI (R - 1) MR. N N JHA (CAVEATOR)
27	RSA/210/2019	SMTI. PAKHILI DAS Versus SRI LAKHI DAS AND 3 ORS.	MR G BAISHYA MD. A HASSAN MS. B BORA	MR. P KATAKI (R-1) MRS R BEGUM (R-1) MS. M DEVI (R-1)
28	RSA/258/2019	MD. SURAJ ZAMAL Versus MD. BASARAT ALI AND 4 ORS.	MR. B C DAS MR N M HAZARIKA	
29	RSA/273/2019	NAKUL CHANDRA PAUL Versus PRABAL KUMAR BORA AND 6 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. S SAHU
	WITH I.A.(Civil)/4146/2019 in RSA/273/2019	NAKUL CHANDRA PAUL Versus PRABAL KUMAR BORA AND 6 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
30	I.A.(Civil)/1866/2019 in RSA/16206/2018	ABDUR RAHIM AND 13 ORS. Versus PARIBANU BEWA AND 5 ORS.	MR. D GOSWAMI MS. D TALUKDAR	MR. B D DEKA MR. M DAS N CHAUDHURY
	WITH RSA/16206/2018 (Filing Number)	ABDUR RAHIM AND 13 ORS Versus PARIBANU BEWA AND 5 ORS		
31	Tr.P.(C)/46/2021 FIXED	SMTI. NANDA RANI DAS @ NANDA BANERJEE Versus DILIP BANERJEE	MR A BHATTACHARYA MR. S N KRISHNATRAYA	MR. B PATHAK MR. R THADANI MR B HAZARIKA MS M TIWARI
32	RSA/66/2021	ON THE DEATH OF NARAYAN CHANDRA MALI HIS HEIRS AND LEGAL REPRESENTATIVES NAMELY Versus PANKAJ DEKA AND ANR.	MR. A C SARMA MR. B DEORI MR. B HALDAR MR G BHARADWAJ	MR. B TALUKDAR (R1) MR. B D DEKA MR. M DAS MR. G C DEKA (R1)
33	I.A.(Civil)/2416/2021 in RFA/52/2014	SUNDAR DAS Versus KARTIK DAS AND 15 ORS	G UDDIN MS. P ADHIKARI	MR S S SHARMA MS L SHARMA MR A SHARMA

	WITH RFA/52/2014	SUNDAR DAS Versus KARTIK DAS and 16 ORS	MR M HAQUE MS.K YADAV G UDDIN MR.A KABRA MS.P SARMA MS. P ADHIKARI MR.R L YADAV	MR.S S SHARMA(R-1, 2(a), 2(b), 4, 12 & 14) MR.R DUTTA(R-1, 2(a), 2(b), 4, 12 & 14) MS.L SHARMA(R-1, 2(a), 2(b), 4, 12 & 14) MR.B J MUKHERJEE(R-1, 2(a), 2(b), 4, 12 & 14) MRA SHARMA(R-1, 2(a), 2(b), 4, 12 & 14) MRP GOGOIR-3a and 5
34	SAO/3/2022	SARBA SIKHA ABHIJAN SCHOOL AND ANR Versus SRI AMAR BRAHMA	MR S S SHARMA MR. B J MUKHERJEE	MR. R DE MS. D DEVI
	WITH I.A.(Civil)/3524/2018 in SAO/3/2022	SARBA SIKHA ABHIJAN SCHOOL AND ANR Versus SRI AMAR BRAHMA	MRS L SHARMA MR S S SHARMA MR. B J MUKHERJEE	
35	RSA/33/2022 CAVT. NO.00432/022,	FAZAR ALI AND ANR. Versus JAFOR ALI AND 26 ORS.	MR M J QUADIR MR. K MIRA S I AKAND	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED FOR CAVEATOR
36	CRP(IO)/82/2022	KHAGEN BARUAH Versus TULTUL CHETIA AND 2 ORS	MR. D C C PHUKAN MS. J GOGOI	MS. M CHOUDHURY (r-3) MS C BORAH (r-3)
37	CRP/98/2022 FIXED	M/S BIJAY KUMAR AGARWAL AND SONS (HUF) Versus M/S A T M CARGO MOVERS	MR. O P BHATI MR T C DAS MR. P SARMA	
38	CRP(IO)/118/2022	APURBA SUNGKRUNG Versus KUNJALATA DUTTA	MR. P J SAIKIA MS D DUTTA	
39	CRP(IO)/146/2022	ASHOK TARU DUTTA Versus ARINDAM DUTTA	MR. D MOZUMDER MR. S BISWAS MS D DEVI	MR G N SAHEWALLA MD ASLAM MR. S K GHOSH MR. P DEKA MS F AHMED MS. S. TODI MR H K SARMA
40	I.A.(Civil)/957/2022 in RSA/50/2014	ON THE DEATH OF MAHIBUL HUSSAIN HIS LEGAL HEIRS RASHAN ARA BEGUM Versus ABDUL GANI,	MR. B BARUAH	
	WITH RSA/50/2014	MRS. RASHMI BEGUM and 7 ORS, Versus ABDUL GANI,	MR.C BARUAH MR.D BARUAH MR.T BARUAH	MR.R ALI MR.H N ISLAM
	WITH I.A.(Civil)/956/2022 in RSA/50/2014	ON THE DEATH OF MAHIBUL HUSSAIN HIS LEGAL HEIRS RASHAN ARA BEGUM Versus ABDUL GANI,	MR. B BARUAH	
	WITH I.A.(Civil)/958/2022 in RSA/50/2014	ON THE DEATH OF MAHIBUL HUSSAIN HIS LEGAL HEIRS RASHAN ARA BEGUM Versus ABDUL GANI,	MR. B BARUAH	
41	I.A.(Civil)/2639/2022 in RFA/10190/2022	RAKESH SHAH AND ANR. Versus LALLAN PRASAD SHAH	MR. R DE MS. D DEVI	
	WITH RFA/10190/2022 (Filing Number)	RAKESH SHAH AND ANR. Versus LALLAN PRASAD SHAH A	MR. R DE	

WITH
I.A.(Civil)/10192/2022
(Filing Number)

RAKESH SHAH AND ANR.
Versus
LALLAN PRASAD SHAH A

MR. R DE

STAY MATTERS

42	CRP(IO)/39/2013	M/S BRAHMAPUTRA ASSOCIATES and ANR. Versus THE STATE OF ASSAM AND 10 ORS	MR. S C KEYAL MS. K HAZARIKA MS. K BURAGOHAIN	GA, ASSAM MR. S SARMA (R- 9) MR. P N GOSWAMI (SC, ASIDC LTD., R9) MR. K KALITA (R- 9) SC, SOCIAL WELFARE MR. G BORDOLOI (R 1-8)
43	CRP/244/2016	SMT. LENGRI BHUYAN Versus SMT. MANGRI ORANG and 3 ORS	MR.A OZAH MR.A L MANDAL MS.A SHARMA MS.M A OJAH	
44	Tr.P.(C)./9/2021	MRS. JOGITA THAKURIYA Versus CHANDAN DAS	MR A R BHUYAN MR. M A I HUSSAIN MS. T BEGUM	MR. U C RABHA MR. P K DAS MR. DITUL DAS MR. R RAHMAN
45	Tr.P.(C)./61/2021	SMT. JYOTI AGARWAL (KHETAWAT) Versus HEMANT KHETAWAT	MR B AGARWAL MR A KAKOTI MS S BORA	MR B SHARMA
46	CRP(IO)/172/2022	TINKU CHAWRA AND 3 ORS. Versus KULESH TALUKDAR	MR. B K DAS MR H P GUWALA MR. H P NEOG	

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LEAVE NOTE OF ADVOCATES FOR 26/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
7)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
8)	MR. U SARMA	23-09-2022	To	26-09-2022
9)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Monday,26th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MACApp./206/2010	SMT. BINITA KALITA and 3 ORS Versus PRABIN CH. DUTTA	MR.T BAIDYA MR.A PHUKAN MR.A BHARALI	MR.M CHOUDHURY MR.D CHOUDHURY MR.S DUTTA
2	MACApp./251/2015 WITH LCR	MD SADAB KHAN Versus SMT SHUSHILA DEVI AGARWAL and 2 ORS	MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH MR.N K DEKA	MS.N MODI(R-3) MSP DEHINGIA(R-3) MS.M CHOUDHURY(R-3) MR.S DUTTAR-3 MR.C SHARMA(R-3) MR.SIDHANT DUTTA(R-3)
	WITH I.A./2459/2015 in MACApp./251/2015	MD SADAB KHAN Versus SMT SHUSHILA DEVI AGARWAL and 2 ORS	MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH MR.N K DEKA	MS.A K CHOUDHURY(R-1) MR.M CHOUDHURYR-1 MR.D CHOUDHURY(R-1) MR.T ALI(R-1) MR.S N KRISHNATRAYA(R-1)
3	I.A.(Civil)/657/2019 in MACApp./1562/2019	THE ORIENTAL INSURANCE CO. LTD Versus ANJUMONI SAIKIA AND 2 ORS	MR. S K GOSWAMI MR R SHARMA MR. N BARMAN MR. A KALITA	MR. P SARMA (R1)
	WITH MACApp./1562/2019 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus SMT ANJUMONI SAIKIA AND 2 ORS		
4	MACApp./6/2021	BARNALI DAIMARY AND ANR Versus M/S UNITED INDIA INSURANCE CO. LTD. AND 3 ORS.	MS. I DAS MR. N DEBNATH	MR. B CHAKRAVARTY (r-4) MR. N BORO (r-4) MR. B J MUKHERJEE MR. H BURAGOHAİN MR. S S SARMA
5	MACApp./14/2021 WITH LCR	NATIONAL INSURANCE COMPANY LTD. Versus SMT. RUKMINI THAPA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS B RAJBONGSHI (R-1) MR. R GOSWAMI (R-1) Ms. J BARUAH (R-1) MS A DAS (R-1)
	WITH I.A.(Civil)/186/2021 in MACApp./14/2021	NATIONAL INSURANCE COMPANY LTD. Versus RUKMINI THAPA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
6	MACApp./16/2021 WITH LCR (ZEROX)	ORIENTAL INSURANCE COMPANY LIMITED Versus BHANIMA DAS AND 6 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS L SHARMA MS P SARMAH MR. B J MUKHERJEE MR D NANDI

7	MACApp./19/2021 WITH LCR	SRI SANKAR MAHATO Versus THE NATIONAL INSURANCE CO. LTD AND 2 ORS	MR A HAWARI MR M MONDAL	
8	MACApp./24/2021 WITH LCR	BIJOYA GOPE AND 2 ORS. Versus MD. NAJIM UDDIN BEIG AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	
9	MACApp./25/2021 WITH LCR	SAJEDA BEGUM AND 4 ORS Versus SRI MANOJ KUMAR AND 2 ORS	MR. S A HUSSAIN MR D J HALOI	MR. K K BHATTA (R3) MR. S K PANDEY (R1, R2) MR. B GOGOI (R1, R2) MS JONA TALUKDAR (R3)
10	MACApp./28/2021 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus RAJIB KAKATI AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR D MONDAL (r-1)
11	MACApp./31/2021	NATIONAL INSURANCE COMPANY LTD. Versus PRATAP SINGH KHARKA AND 2 ORS.	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A K BHUYAN (R-2) MS. B BHUYAN (R-2) MR. A K GUPTA (R-1) MS. N CHOUDHURY (R-2) MR. M BORAH (R-2) MR. R S MISHRA (R-1) MR. A KHOUND (R-2) MS B BORA (R-2) MR J DAS (R-2)
	WITH I.A.(Civil)/309/2021 in MACApp./31/2021	NATIONAL INSURANCE COMPANY LTD. Versus PRATAP SINGH KHARKA AND 2 ORS.	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
12	MACApp./37/2021 WITH LCR	M/S NEW INDIA ASSURANCE COMPANY LTD. Versus JAGAT MEDHI @ JAGAT KALITA AND 3 ORS.	MR. K K BHATTA MS JONA TALUKDAR MS R DEVI	MR. S J SARMAH MR. A BARUAH MR. J P MORE
	WITH I.A.(Civil)/402/2021 in MACApp./37/2021	M/S NEW INDIA ASSURANCE COMPANY LTD. Versus JAGAT MEDHI @ JAGAT KALITA AND 3 ORS.	MR. K K BHATTA MS JONA TALUKDAR MS R DEVI	
13	MACApp./41/2021 WITH LCR	JIBAN NATH AND ANR Versus SRI UMESWAR BORA AND 2 ORS	MS. R R SARMAH BARUAH MR D MONDAL	MR. A J SAIKIA (R-3) MR G S BORO (R-3) MR. B SONOWAL (R-3)
14	MACApp./42/2021 WITH LCR	THE ORIENTAL INSURANCE CO. LTD Versus DASHAMANI DAS AND 2 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MRS. S ROY (r-1) MS. M BORUAH MS R MEDHI
	WITH I.A.(Civil)/466/2021 in MACApp./42/2021	ORIENTAL INSURANCE CO. LTD., Versus DASHAMANI DAS AND 2 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	
15	MACApp./47/2021 WITH LCR	MD. JAKIR HUSSAIN Versus NEHARUN NESSA AND 2 ORS.	MR. S K GOSWAMI MR. M TALUKDAR MR. R SHARMA	
	WITH I.A.(Civil)/506/2021 in MACApp./47/2021	MD. JAKIR HUSSAIN Versus NEHARUN NESSA AND 2 ORS.	MR. S K GOSWAMI MR. M TALUKDAR MR. R SHARMA	
16	MACApp./48/2021 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus SMTI. DIPALI PAUL AND 4 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M TALUKDAR (R-1)
	WITH I.A.(Civil)/510/2021 in MACApp./48/2021	ORIENTAL INSURANCE COMPANY LTD. Versus DIPALI PAUL AND 4 ORS.	MS. R D MOZUMDAR	MR.A MANNAF

17	MACApp./50/2021 WITH LCR WITH I.A.(Civil)/523/2021 in MACApp./50/2021	ORIENTAL INSURANCE COMPANY LTD. Versus SWAPNA DAS AND 6 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M TALUKDAR (R-1 TO 3) MR. R K BHATRA MS. S BURAGOHAIN MR D BHUYAN MS R GANGAWAT MS M N KONYAK
18	MACApp./52/2021 WITH LCR WITH I.A.(Civil)/542/2021 in MACApp./52/2021	ORIENTAL INSURANCE COMPANY LTD. Versus SWAPNA DAS AND 6 ORS. UNITED INDIA INSURANCE CO. LTD. Versus BHRIGU TALUKDAR @ PINKU TALUKDAR AND ANR.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MR. A J SAIKIA MR G S BORO	
19	MACApp./53/2021 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus BHRIGU TALUKDAR @ PINKU TALUKDAR AND ANR.	MR. A J SAIKIA MR G S BORO	
20	MACApp./67/2021 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus SAHAB UDDIN TALUKDAR AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. M TALUKDAR (R-1) MR K TARUNKUMAR (R-1)
21	MACApp./68/2021 WITH LCR	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus MARAMI TALUKDAR BORGOHAIN AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. P HAZARIKA MR. H S BORAH FOR CAVEATOR
22	MACApp./81/2021 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MD. TAZAL AHMED @ TAJEL AHMED @ TAJUL @ KAJAL AND 2 ORS.	MR. A J SAIKIA MR G S BORO	MR. M TALUKDAR (R-1) MR S DAS (R-2) MR K DEKA (R-2) MR K TARUNKUMAR (R-1)
23	MACApp./86/2021 WITH LCR	MD. RAHAM @ ROHOM ALI Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA	MR S DUTTA MS C BORAH
24	MACApp./90/2021 WITH LCR	LIBERTY GENERAL INSURANCE COMPANY LTD. (EARLIER LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD.) Versus URMILA JOSHI AND 2 ORS.	MR T KALITA MR. A KAKATI	
25	MACApp./91/2021 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus SMTI. GOPA SARKAR AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A DUTTA (R-1)
26	MACApp./97/2021 WITH LCR	RITA KALITA @ RITA RANI DAS Versus UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. DITUL DAS MR. B J TALUKDAR	
27	MACApp./98/2021 WITH LCR	NIRALA DAS AND 2 ORS. Versus MADHAB KAIBARATA AND 2 ORS.	MR. J C GOGOI MR. K N KALITA MR. S ALI MR B ISLAM	MR. K K BHATTA MR. N ISLAM MS JONA TALUKDAR MS R DEVI A G CHOUDHURY
28	MACApp./115/2021 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD. Versus SMTI. RANJU HANDIQUE AND 3 ORS	MD. A AHMED MRS. P M DUTTA	
29	CO/5/2022 WITH LCR in MACApp./96/2021 WITH MACApp./96/2021	HEMANTA NATH Versus DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD. AND 4 ORS. ORIENTAL INSURANCE COMPANY LTD. Versus SAMSUL HOQUE AND 2 ORS.	MR P K DAS MR. M BARUAH MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A DUTTA MRS. P M DUTTA
		SAMSUL HOQUE Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. DITUL DAS MR. R RAHMAN MR. B J TALUKDAR	MS. R D MOZUMDAR (R-1) MR. M H TALUKDAR (R-1,2) MD. S ALOM (R-1,2) MS. C MOZUMDAR (R-1) MR. S P SHARMA (R-1)

30 CO/46/2022
in MACApp./200/2015

ORIENTAL INSURANCE COMPANY
LIMITED
Versus
SMTI MINU GOSWAMI DEVI AND 5 ORS

MS. R D MOZUMDAR
MR. S P SHARMA
MS. C MOZUMDAR

MR. O P BHATI
MR D MONDAL

WITH
MACApp./200/2015

SMTI MINU GOSWAMI DEVI and 3 ORS
Versus
M/S ORIENTAL INS. COMPANY LIMITED
and 2 ORS

MR.O P BHATI
MRD MONDAL
MR.P SARMA
MS.N D SARMA

MS.R D MOZUMDAR(R-1)
MS.C MOZUMDAR(R-1)
MS.T DEKAR-1
MS.P DAS(R-1)

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LEAVE NOTE OF ADVOCATES FOR 26/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
7)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
8)	MR. U SARMA	23-09-2022	To	26-09-2022
9)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,26th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CRIMINAL AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/2677/2022	SEYAD ALI @ SAYAD ALI AND ANR. Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
2	AB/2764/2022	BHUPEN DOLEY @ MIGAM Versus THE STATE OF ASSAM	MR. M K DAS MR. U S BORA MS J SAIKIA MR. R DOLEY	PP, ASSAM
ADMISSION				
3	MACApp./601/2018	NATIONAL INSURANCE CO. LTD Versus SRI DILIP KUMAR DAS AND 2 ORS	MR. R K BHATRA MR. A SAIKIA MS P HUJURI	
	WITH I.A.(Civil)/2391/2018 in MACApp./601/2018	NATIONAL INSURANCE CO. LTD Versus SRI DILIP KUMAR DAS AND 2 ORS	MR. R K BHATRA MR. A SAIKIA MS P HUJURI	
4	Crl.A./439/2019 WITH OFFICE NOTE, LCR 5 FILES	SRI BIKI MANDAL @ BIKI MONDAL Versus STATE OF ASSAM AND ANR	MR. A K GUPTA MR. N HASAN MR. R S MISHRA MS. S KAKATI MR. A HASAN MR. I K BURAGOHAJAN	PP, ASSAM
5	Crl.Pet./1278/2019	NAWAB JEENAT SULTANA Versus THE STATE OF ASSAM AND ANR.	MS. M MALLIK MR. M BISWAS MS U DAS	MR. A S CHOUDHURY MR A MOTALIB MR S HUSSAIN PP, ASSAM
6	Crl.Pet./1378/2019 WITH LCR 1 FILE	SANJAY AGARWALLA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN	MR. B J GHOSH MR H RAHMAN PP, ASSAM
7	Crl.A./107/2021 WITH LCR 3 FILES	SMTI. RUNU DEVI Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR. M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
8	WITH Crl.Rev.P./92/2020	SMT. RUNU DEVI Versus THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. B J GHOSH MR. DILIP DEY PP, ASSAM
9	Crl.A./109/2021 WITH OFFICE NOTE, LCR 4 FILES	BIJOY GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. R PHUKAN, LEGAL AID COUNSEL	PP, ASSAM

10	WITH Crl.A./230/2019	SRI BIJOY GUPTA @ GAONBURAH Versus THE STATE OF ASSAM AND ANR	MRS. S ROY MR. N KONWAR	PP, ASSAM
11	Crl.Pet./324/2021 WITH LCR 1 FILE	KAKOLI GOSWAMI Versus THE STATE OF ASSAM AND ANR	H Z SINGHA MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH	MR A A DEWAN (R-2) PP, ASSAM
12	Crl.A./130/2022 WITH OFFICE NOTE, LCR 1 FILE	TASNIMA BIN AHMED Versus MUZAFFAR ISLAM	MR. P HAZARIKA MR. P K MUNIR MR. A GAYAN	MD K RAHMAN
13	Crl.A./186/2022	PINKU KALITA Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	PP, ASSAM
	WITH I.A.(Crl.)/440/2022 in Crl.A./186/2022	PINKU KALITA Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	PP, ASSAM
14	MACApp./715/2022	UTPAL PAUL Versus NATIONAL INSURANCE CO. LTD. and 3 ORS	MR.S DAS MR.N BARUAH MRS. R T DAS MR.S K SWARGIARY	MR. S DEKA (R-4) MR. A DUTTA MS.M SAIKIA (R-3) MS.P BORTHAKUR (R-3) MR. S R MOLLAH (R-4)

ORDERS

15	Crl.A./145/2014 WITH OFFICE NOTE, LCR 5 FILES	MUSTT. KUDRATANI KHATUN @ RAMISA KHATOON Versus STATE OF ASSAM	MR.H R A CHOUDHURY MR.A AHMED MR.A ALAM MR.M ALAMGEER	PP, ASSAM
16	Crl.A./64/2016 WITH LCR 3 FILES, P.B.-1	MUSTT KHAIRUNNESSA Versus THE STATE OF ASSAM and 4 ORS	MR.I A HAZARIKA MR. R MAZUMDAR MR.H ALI MR.N H LASKAR MR.A ALAM MR.H MUBARAK	DR. B AHMED (R-3) MR K UDDIN (R-3) MR. A K AZAD (R-3) PP, ASSAM
17	Crl.Pet./135/2018	BITHAL KUMAR HEMKAR Versus SHREE SHREE MAA BAGLA SEWA SAMITI AND 2 ORS.	MR J C GAUR MS. M GAUR	
18	Crl.Pet./363/2018	MUZAMMAIL HAQUE AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. S CHAMARIA	PP, ASSAM
19	I.A.(Civil)/1760/2018 in MACApp./411/2018	SRI BHARAT CHANDRA SARKAR Versus THE ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. A SAYED MR. S K TALUKDAR MD. A KUDDUS MR. H A KHAN	MS S MOCHAHARI (R1) MS. N MODI (R1) MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1) MR. C SHARMA (R1) MS. R HUSSAIN (R2) MS M GAZLOO (R1)
	WITH MACApp./411/2018	BHARAT CHANDRA SARKAR Versus THE ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. A SAYED MR. S K TALUKDAR MD. A KUDDUS MR. H A KHAN	MS S MOCHAHARI (R1) MS. N MODI (R1) MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1) MR. C SHARMA (R1) MS M GAZLOO (R1)
20	Crl.A./243/2019 WITH OFFICE NOTE, LCR 2 FILES	GUPTA HARDWARE PRIVATE LIMITED Versus SRI SHYAMAL NARAYAN DEV	MR. C S RAY MS N H BEGUM	
21	Crl.L.P./17/2020 WITH OFFICE NOTE in Crl.A./953/2020 WITH Crl.A./953/2020 (Filing Number)	SRI TEJPAL SINGH Versus SRI KARAN SINGH SRI TEJPAL SINGH Versus SRI KARAN SINGH	MR G KAKOTI	MRS. B GOGOI MR. A SARMAH

22	WITH Crl.A./957/2020 (Filing Number)	SRI TEJPAL SINGH Versus SRI KARAN SINGH		
	WITH Crl.L.P./18/2020	SRI TEJPAL SINGH Versus SRI KARAN SINGH	MR G KAKOTI	MRS. B GOGOI MR. A SARMAH MR. M K SHARMA PP, ASSAM
23	Crl.Pet./459/2020	DHRUBAJYOTI SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
24	Crl.Pet./522/2020	SAKIL AHMED @ SAKIL ALI Versus THE STATE OF ASSAM AND ANR.	MR. D GOSWAMI MS. M GOGOI MR. S M BARUAH	PP, ASSAM
25	Crl.L.P./20/2021 WITH OFFICE NOTE in Crl.A./3598/2021	MANTU DAS Versus ANIMA BORO AND ANR.	MR. A WAHAB MD. I H KHAN MR. D DAS	
	WITH Crl.A./3598/2021 (Filing Number)	MANTU DAS Versus ANIMA BORO (LDA) AND ANR.		
26	Crl.A./191/2021 WITH OFFICE NOTE, LCR 5 FILES	CIVIL DAS Versus THE STATE OF ASSAM AND ANR.	MR. P K MUNIR	PP, ASSAM
27	Crl.Pet./426/2021	ALOK BARAN SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
28	Crl.Pet./525/2021 WITH LCR 1 FILE	HAREN SARMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S N KRISHNATRAYA	MR. K SINGHA MS G DAS MR P J PATAR PP, ASSAM
29	Crl.Pet./672/2021	ABDUL KADER Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM
30	CRL.A(J)/13/2022 WITH OFFICE NOTE, LCR 1 FILE	SMT. PATAI RABIDAS Versus THE STATE OF ASSAM	MS. S KHATANIAR(AMICUS CURIAE)	PP, ASSAM
31	Crl.L.P./29/2022 WITH OFFICE NOTE in Crl.A./3529/2022	SIBESH SAHA Versus JIMY SAIKIA	MR. A GANGULY MR. A DHANUKA	
	WITH Crl.A./3529/2022 (Filing Number)	SIBESH SAHA Versus JIMY SAIKIA B	MR. A GANGULY	
32	Crl.A./39/2022 WITH LCR 5 FILES	MAMTAZ ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MD S ULLAH MR. S K CHETRY	PP, ASSAM
	WITH I.A.(Crl.)/102/2022 in Crl.A./39/2022	MAMTAZ ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MD S ULLAH MR. S K CHETRY	PP, ASSAM
33	CO/42/2022 WITH LCR in MACApp./611/2019	MOFIDA BEGUM AND 2 ORS. Versus M/S UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR D MONDAL	MR A DUTTA
	WITH MACApp./611/2019	THE UNITED INDIA INSURANCE COMPANY LTD Versus MUSSTT. MOFIDA BEGUM AND 4 ORS	MR. A DUTTA MRS. P M DUTTA	MR. Z IQBAL MR D MONDAL MR. S HAZARIKA
34	Review.Pet./112/2022 WP(C) 6558/2017(D/O)	MANAGEMENT, KELLYDEN TEA ESTATE Versus SARDAR KULDIP SINGH VIRDI AND ANR.	MS R BEGUM MS. M BORDOLOI MR. A DAS MR. N SHARMA MR. N I KHAN	GA, ASSAM

WITH
I.A.(Civil)/1811/2022
in Review.Pet./112/2022

MANAGEMENT, KELLYDEN TEA ESTATE
Versus
SARDAR KULDIP SINGH VIRDI AND ANR.

MS R BEGUM
MS. M BORDOLOI
MR. A DAS
MR. N SHARMA
MR. N I KHAN

GA, ASSAM

WITH
I.A.(Civil)/1989/2022
in Review.Pet./112/2022

SARDAR KULDIP SINGH VIRDI
Versus
MANAGEMENT, KELLYDEN TEA ESTATE
AND ANR.

MR K L GUPTA

MR. A DAS

35 Crl.A./121/2022
WITH OFFICE NOTE

BINARAM GOHAIN
Versus
THE STATE OF ASSAM AND ANR.

MR. D HUSSAIN
MR. R A CHOUDHURY
MR. R A MAZUMDER

MR. A BURAGOHAIN
MR M CHETIA
PP, ASSAM

36 Crl.A./138/2022
WITH OFFICE NOTE

SANJIB KUMAR RAY
Versus
THE STATE OF ASSAM AND ANR.

MR. S C BISWAS
MS A DAS
MS A BORAH
MS. J GHOSH

PP, ASSAM

WITH
I.A.(Crl.)/353/2022
in Crl.A./138/2022

SANJIB KUMAR RAY
Versus
THE STATE OF ASSAM AND ANR.

MR. S C BISWAS
MS A DAS
MS A BORAH
MS. J GHOSH

PP, ASSAM

37 Crl.A./144/2022
WITH OFFICE NOTE

TAPAN KACHARI
Versus
THE STATE OF ASSAM

MR. N HASAN
MS. S KAKATI
MR. A HASAN

PP, ASSAM

WITH
I.A.(Crl.)/368/2022
in Crl.A./144/2022

TAPAN KACHARI
Versus
THE STATE OF ASSAM

MR. N HASAN
MS. S KAKATI
MR. A HASAN

PP, ASSAM

38 Crl.A./172/2022
WITH OFFICE NOTE, LCR 4 FILES

TARUN GOGOI
Versus
THE STATE OF ASSAM AND ANR.

MR H R A CHOUDHURY
MRS L BORUAH
MS M BORAH
MR. B B BORAH
MR. I U CHOWDHURY

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
7)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
8)	MR. U SARMA	23-09-2022	To	26-09-2022
9)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,26th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.A./83/2021 WITH OFFICE NOTE, LCR 2 FILES	M/S PASHUPATI AIR TRAVELS Versus SRI BIKAS KUMAR JAIN @ VIKASH JAIN AND ANR	MR Z KAMAR MR. R K BHATRA MS. S BURAGOHAIN MR D BHUYAN	MR. A SENSATI(R-1)
2	Crl.A./95/2021 WITH LCR 4 FILES	NEHAR UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. N H LASKAR MR. A AHMED	PP, ASSAM
3	Crl.A./134/2021 WITH LCR 5 FILES	ANJAN KUMAR LAHKAR Versus THE STATE OF ASSAM	MR. R GOSWAMI MS R DEVI MS. U BHATTACHARYYA	PP, ASSAM
4	Crl.A./96/2022 WITH OFFICE NOTE, LCR 4 FILES	ROHIT SINGH Versus THE STATE OF ASSAM	MR. A J HAZARIKA MS. P N SUMI	PP, ASSAM
	WITH I.A.(Crl.)/234/2022 in Crl.A./96/2022	ROHIT SINGH Versus THE STATE OF ASSAM	MS. B S GOYAL MR. A J HAZARIKA MS. P N SUMI	PP, ASSAM
5	Crl.A./132/2022 WITH LCR 4 FILES	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
	WITH I.A.(Crl.)/334/2022 in Crl.A./132/2022	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM

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7)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
8)	MR. U SARMA	23-09-2022	To	26-09-2022
9)	MS. M BORAH	23-09-2022	To	02-10-2022